

# LOK SABHA

List of Questions for ORAL ANSWERS  
Wednesday, December 11, 2024/Agrahayana 20, 1946 (Saka)

(Prime Minister; Ministries of Atomic Energy; Coal; Communication; Consumer Affairs, Food and Public Distribution; Development of North Eastern Region; Earth Sciences; Electronics and Information Technology; Information and Broadcasting; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Statistics and Programme Implementation )

(प्रधान मंत्री; परमाणु उर्जा; कोयला ; संचार; उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण; उत्तर पूर्वी क्षेत्र विकास ; पृथ्वी विज्ञान ; इलेक्ट्रॉनिक्स और सूचना प्रौद्योगिकी; सूचना और प्रसारण; खान; अल्पसंख्यक कार्य; नवीन और नवीकरणीय ऊर्जा ; संसदीय कार्य ; कार्मिक, लोक शिकायत और पेंशन ; योजना ; रेल; विज्ञान और प्रौद्योगिकी; अंतरिक्ष; सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय)

Total Number of Questions - 20

## AI Governance and Development

\*221. Shri Vishaldada Prakashbapu Patil:  
Adv. Adoor Prakash:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिक्स और सूचना प्रौद्योगिकी मंत्री  
be pleased to state:

(a) the steps taken/being taken by the Government to upskill the workforce in Artificial Intelligence(AI) governance and development to address challenges posed by rapid AI adoption including potential job displacement;

(b) whether the AI Ethical Certification Project and Privacy Enhancing Strategy Project under the Ministry has established measurable objectives and timelines and if so, the details thereof; and

(c) the details of international collaborations or partnerships undertaken by the Government to co-develop ethical AI governance frameworks and standards?

## Platform Related Works in Telangana

\*222. Dr. Kadiyam Kavya:

Will the Minister of RAILWAYS

रेल मंत्री  
be pleased to state:

(a) the details of Railway Station Platform related works in Telangana which are planned, in progress and its commissioning target for the current year, division and section-wise;

(b) the details of construction of new platforms, digital clocks with GPS sync, coach guidance display boards, coaches, summary display boards, public announcement system, CCTV deployment, Wi-Fi, escalator, drinking water facilities and washroom facilities; and

(c) the details of special arrangements made for women and specially challenged people?

### **Railway Connectivity to all Districts of Maharashtra and Bihar**

\*223. Shri Rajesh Verma:  
Dr. Shrikant Eknath Shinde:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has formulated any plans to ensure railway connectivity to all districts of Maharashtra and Bihar;

(b) if so, the current status thereof and progress made towards achieving railway connectivity to all districts;

(c) the criteria and prioritization process used for extending railway connectivity to new districts in the said States;

(d) the details of challenges, if any, faced in enhancing railway coverage across these States; and

(e) the Government's plans and initiatives to increase railway connectivity and coverage in said States including any new railway projects or extensions proposed and the socio-economic benefits anticipated for these States?

### **Promotion of Solar Energy**

†\*224. Shri Rajeev Rai:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether several schemes are being run by the Government to promote solar energy across the country;

(b) if so, the details thereof;

(c) the details of funds allocated and utilised under the said schemes during the last three years, State/scheme-wise; and

(d) the details of the benefits accrued due to the implementation of the said schemes so far, State-wise?

### **Trains between Bhiwani and Jaipur**

\*225. Shri Dharambir Singh:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is planning to regularize train 09733/09734 between Bhiwani and Jaipur and allot it a permanent number;

(b) if so, the timeline for its implementation;

(c) whether the rescheduling of train 14705 has caused inconvenience to the passengers connecting via train 14086 to Khatu Shyam;

(d) if so, whether the Government proposes to align the timings of trains 14086 and 14705 at Bhiwani;

(e) whether the Railways plans to upgrade the 16-coach washing line at Bhiwani to accommodate 24-coach trains and construct an additional washing line;

(f) if so, the details and the timeline thereof;

(g) whether the Government is introducing new train service between Bhiwani and Sikar via Rewari-Atteli-Narnaul-Ringas and if so, the details thereof; and

(h) whether stoppages for trains 14717/14718 and 22737/22738 are proposed to be provided at Siwani station and if so, the details thereof?

### **Atomic Power Plants**

\*226. Km. Sudha R:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the number of nuclear and atomic power plants in the country and their capacity, State and Unit-wise along with the capacity utilisation and power output;

(b) the details of share of atomic power distributed to stakeholders, State-wise;

(c) the details of per-unit production cost of atomic power vis-a-vis other fossil-based and renewable energy;

(d) the number of atomic power plants under construction in the country, State-wise; and

(e) the number of radiation affected people and employees treated at State and private facilities along with the compensation package given to them, unit and State-wise?

### **High Capacity Rail Line between Mangalore and Bangalore**

\*227. Shri Captain Brijesh Chowta:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has any plans to establish a dedicated high capacity rail line between Mangalore and Bangalore to improve passenger and freight connectivity;

(b) if so, the details of the proposed project including feasibility studies, timelines and budgetary allocations;

(c) whether the Government has identified the challenges in the existing railway route between the two cities including the speed and capacity limitations and if so, the steps being taken to address them; and

(d) the benefits of the said railway line for trade, tourism and regional development?

### **Improvement in Services of BSNL**

\*228. Md Abu Taher Khan:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether it is a fact that while other telecom companies across the country have launched 5G service, the Government owned BSNL is still considering service from 3G to 4G in some

places and BSNL 2G service is still not reaching properly to remote villages all over the country and if so, the reasons therefor;

(b) the steps being taken by the Government to roll out 4G and 5G services across the country; and

(c) whether there is any shortage of skilled worker and if so, the measures being undertaken to expedite the process of their recruitment/appointment?

### **Jan Poshan Kendra**

\*229. Shri E T Mohammed Basheer:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has launched a new pilot project named as Jan Poshan Kendras to upgrade the income of retail dealers;

(b) if so, the details thereof;

(c) whether the Government has limited the project to Gujarat, Rajasthan, Telangana and Uttar Pradesh;

(d) whether the Government proposes to extend the pilot project to Kerala; and

(e) if so, the details thereof?

### **Status of Semi-High Speed and High-Speed Rail Projects**

\*230. Shri Tharaniventhan M S:

Shri C N Annadurai:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the current status of semi-high speed and high-speed rail projects in the country including Tamil Nadu along with the details of the routes, expected completion dates and the progress made so far;

(b) whether the Government has plans to extend the said rail network to other parts of the country and if so, the details of the proposed routes under consideration alongwith the criteria adopted for selecting these routes;

(c) the specific benefits that the said rail projects are expected to bring to the country including Tamil Nadu in terms of reducing travel time, enhancing connectivity and promoting economic growth;

(d) whether International funding or collaboration has been sought for the said rail projects and if so, the details of the countries or agencies involved and the terms of the agreements entered into;

(e) the total funds allocated for the development of these rail projects along with the share of funding sources from the Government, State Governments and private players;

(f) the measures being taken to ensure timely completion of semi high speed and high speed rail projects in Tamil Nadu including any delays faced and the reasons therefor; and

(g) whether the Government has conducted detailed cost-benefit or feasibility studies for the said rail corridors and if so, the details thereof?

### **Concession in Railway Fare to Senior Citizens**

\*231. Shri Magunta Sreenivasulu Reddy:  
Shri S Venkatesan:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the total number of senior citizens who travelled via Indian Railways during each of the last five years, State and district-wise especially from State of Andhra Pradesh and Prakasam district;

(b) the details of provisions made in trains and at stations for the welfare of senior citizens across the country during the last five years along with funds allocated/utilised for the same;

(c) whether the Government has considered re-instating railway fare concessions for senior citizens across the country when they travel via Indian Railways;

(d) if so, the details regarding the proposed timeline for the implementation of such concessions and the amount of concessions to be given, if not, the reasons therefor; and

(e) the total amount saved by the Railways due to the withdrawal of concessions to Senior citizens in train fare during the financial years from 2020-21 to 2023-24, year-wise?

### **Railway Accidents in Tiruvallur, Tamil Nadu**

\*232. Shri Sasikanth Senthil:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has taken steps to address the frequent railway accidents in Tamil Nadu particularly in the Tiruvallur Parliamentary Constituency and if so, the specific actions being implemented to prevent such incidents in the future;

(b) the status of installation and implementation of the 'Kavach' train protection system on railway lines within Tamil Nadu especially in high-risk zones and the expected timeline for its completion;

(c) whether any review of signal systems in the railway stations of the Tiruvallur Parliamentary Constituency has been conducted following the recent Kavaraipettai accident and if so, the details thereof; and

(d) the nature of immediate and long-term support provided by the Railways to the injured passengers and their families in the Kavaraipettai accident along with the plans proposed to improve emergency response times and medical assistance during the railway accidents in future?

### **BharatNet Project in Madhya Pradesh**

\*233. Shri Vishnu Datt Sharma:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether the Government has launched BharatNet project in Madhya Pradesh to connect all Gram Panchayats and villages with broadband;

(b) if so, the number of Gram Panchayats and villages in Madhya Pradesh and particularly in the districts of Panna, Katni and Khajuraho of district Chhatarpur provided with broadband, Wi-Fi and FTTH Services; and

(c) if not, the reasons therefor?

### **Farmer Beneficiaries Registered under PM-KUSUM**

\*234. Shri K Gopinath:  
Shri Saumitra Khan:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the number of farmers, groups of farmer's collectives, Farmer Producing Organisations (FPOs) and other beneficiaries registered under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), State and district-wise especially for the States of Tamil Nadu and West Bengal;

(b) the number of stand-alone solar agricultural pumps installed under Component B and C of scheme, State and district-wise for Tamil Nadu and West Bengal along with the details of the total installed generation capacity of these pumps;

(c) the details of the excess solar power generated under Component C and the total revenue generated through it, State-wise and particularly for Tamil Nadu, district-wise; and

(d) the measures taken by the Government to increase the reach of this programme?

### **PMJVK Projects in Andhra Pradesh**

\*235. Shri Appalanaidu Kalisetti:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the details of projects sanctioned under the Pradhan Mantri Jan Vikas Karyakram (PMJVK) during the last five years in Andhra Pradesh, district-wise, including Vizianagaram;

(b) the total funds allocated and disbursed for PMJVK projects during the said period in Andhra Pradesh district-wise, including Vizianagaram;

(c) the current status of ongoing/completed/delayed projects in each district of Andhra Pradesh, including Vizianagaram, along with the timeline for their completion and the details of funds utilization;

(d) the details of challenges, if any, faced in implementing PMJVK projects in each district of Andhra Pradesh including Vizianagaram along with the reasons therefor; and

(e) the details of pending proposals from the State Government related to PMJVK projects in each district of Andhra Pradesh along with the reasons therefor?

### **Extension of Metro Line**

\*236. Smt. Rachna Banerjee:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has received representations/requests from local bodies, peoples representatives requesting for extension of Metro line from Howrah to Chuchura in Eastern Railway;

(b) if so, the details thereof;

(c) whether the Government proposes to consider the requests for extension of the line in view of horrible situation of the railway passengers in this section due to dangerous overcrowding with increased population in the last decades;

(d) if so, the details thereof; and

(e) the action taken/being taken by the Government in this regard?

### **Criteria for Inclusion of Districts under PM-KUSUM**

\*237. Shri Anand Bhadauria:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the criteria laid down for inclusion of a district under PM-KUSUM scheme;

(b) the number of districts in the country which are not covered under PM-KUSUM, State-wise;

(c) whether Government proposes to cover Sitapur and Lakhimpur Kheri districts in Uttar Pradesh under the scheme; and

(d) if so, the details thereof and if not, the reasons therefor?

### **Digital India Campaign**

†\*238. Shri Shankar Lalwani:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether the Government has formulated any schemes for Digital India campaign;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the details of steps being taken by the Government to improve the quality of telecom services;

(d) whether the Government has formulated any scheme for investment and employment in BSNL; and

(e) if so, the details thereof and if not, the reasons therefor?

### **Schemes to Increase Coal Production**

†\*239. Shri Babu Singh Kushwaha:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

- (a) whether the Government proposes to formulate any special scheme to increase the coal production;
- (b) if so, the details thereof;
- (c) the additional steps being taken by the Government to meet the projected demand for coal by the years 2030 and 2047;
- (d) the data with respect to royalty received by the States from coal mining, employment generation, investment in infrastructure during the last five years;
- (e) the details of current operations and future projects of National Coal Development Corporation (NCDC) and Singareni Collieries Company Limited (SCCL); and
- (f) the steps taken by the Government to reduce the environmental impact of coal mining and to ensure sustainable development?

### **Promotion of Solar Energy**

\*240. Dr. Vinod Kumar Bind:  
Shri Pratap Chandra Sarangi:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

- (a) whether it is a fact that solar energy is increasingly the most cost-effective option for power sector and if so, the details thereof;
- (b) the measures being taken by the Government to further promote the adoption of solar energy;
- (c) whether the Government is providing any incentive to boost domestic manufacturing of solar components in order to reduce reliance on imports; and
- (d) if so, the details thereof and if not, reasons therefor?

New Delhi  
Tuesday, December 10, 2024/  
Agrahayana 14, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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## Remarks

### LOK SABHA CORRIGENDUM

to the List of Questions for ORAL ANSWER on  
December 11, 2024/Agrahayana 20, 1946 (Saka)

Question No.    Correction

240                    In Heading: for "Promotion of Solar Energy"  
                          read "Incentive for Manufacturing of Solar Components"

New Delhi;  
December 09, 2024  
Agrahayana 18, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General

# LOK SABHA

List of Questions for WRITTEN ANSWERS  
Wednesday, December 11, 2024/Agrahayana 20, 1946 (Saka)

(Prime Minister; Ministries of Atomic Energy; Coal; Communication; Consumer Affairs, Food and Public Distribution; Development of North Eastern Region; Earth Sciences; Electronics and Information Technology; Information and Broadcasting; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Statistics and Programme Implementation )

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Total Number of Questions - 230

## Bharat Gaurav Tourist Train

2531. Shri Bidyut Baran Mahato:  
Shri Manish Jaiswal:  
Smt. Himadri Singh:  
Shri Darshan Singh Choudhary:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details about the objectives and salient features of the Bharat Gaurav Tourist Train being run by the Railways destinations of the Bharat Gaurav Tourist Train Shri Jagannath Yatra the initiative contributed to promote the tourism and cultural development in the country;

(b) the details of amenities on the Bharat Gaurav Deluxe AC Tourist Train for passengers comfort and safety;

(c) the details of the appreciation letter by the travelers who have experienced the services and facilities of the said trains;

(d) whether the launch of the said Train align with the "Dekho Apna Desh" initiative of the Government of India and if so, the role played by this train to promote domestic tourism within the country;

(e) whether the Shri Ram-Janaki Yatra: Ayodhya to Janakpur initiative promotes bilateral relations between India and Nepal, if so, the details thereof;

(f) whether the Garvi Gujarat tour through the said Train help to promote India's cultural heritage, if so, the details thereof;

(g) the steps taken by the Government to ensure uninterrupted operation and maintenance of the said trains solving the Government's commitment to provide quality services to the passengers; and

(h) the details of special trains running for promoting Jharkhand Tourism?

## Deaths due to Extreme Weather Events in the Country

2532. Dr. M P Abdussamad Samadani:  
Shri Murari Lal Meena:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government is aware that deaths due to extreme weather events in the country increased by 18% during the last three years, and if so, the details thereof;

(b) year-wise and State-wise data on the details of fatalities and injuries caused by extreme weather events, such as heatwaves, floods, cyclones, landslides, and droughts during the last five years, year-wise and State-wise;

(c) the steps being taken by the Government to mitigate the impact of extreme weather events;

(d) whether the Government has assessed the long-term impact of climate change on the frequency and intensity of extreme weather events in the country and if so, the details thereof; and

(e) the details of financial resources allocated by the Government towards adaptation and resilience initiatives for communities vulnerable to extreme weather events, particularly in high-risk regions?

### **Meetings of National Development Council**

†2533. Shri Hanuman Beniwal:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) the objective of National Development Council (NDC);

(b) the total number of meetings of NDC held as well as the progress made in implementing the decisions taken thereon, so far;

(c) the steps taken by the Government to maintain the relevance of NDC after the constitution of Niti Aayog; and

(d) the reasons for which no independent monitoring mechanism has been put in place to ensure that the objectives of the NDC are met?

### **Internet and Wi-Fi facility in Gram Panchayat**

†2534. Shri Damodar Agrawal:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether the Government proposes to provide internet and Wi-Fi facilities in every Gram Panchayat across the country;

(b) if so, the details thereof; and

(c) the number of Gram Panchayats of Rajasthan including Bhilwara Parliamentary Constituency that have been provided with internet and Wi-Fi facilities?

### **BharatNet Projects in Punjab**

2535. Shri Amrinder Singh Raja Warring:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) the current status of implementation of Bharat Net Projects in Punjab, including the number of Gram Panchayats connected to high speed internet and optical fiber along with the details of number of uncovered Panchayats and villages;

(b) the details pertaining to the fund allocated and utilised for Bharat Net projects in Punjab since its inception;

(c) the challenges being faced in extending Bharat Net connectivity to the rural and remote areas of Punjab and the steps being taken to address them; and

(d) the manner in which the Government monitors the quality and reliability of internet services provided under Bharat Net Projects in Punjab?

### **Paddy Procurement Crisis**

2536. Smt. Harsimrat Kaur Badal:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Union Government is aware of the fact that Punjab is facing its worst paddy procurement crisis in over 25 years despite favourable weather conditions;

(b) if so, the reasons for delays in the procurement process;

(c) whether the Union Government didn't procure last year's 2 lakh tonnes of rice from millers, causing State godowns to overflow while blocking the movement of wheat and rice;

(d) if so, the reasons thereof; and

(e) the manner in which the Union Government is responding to private rice millers' refusal to store paddy due to storage limitations, issues with hybrid paddy varieties not meeting FCI standards and challenges with labour and commission arrangements?

### **Rising threat of Cyber Attacks**

2537. Shri Adhikari Deepak Dev:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

the manner in which the Government is addressing the rising threat of cyber-attacks and ensuring the cybersecurity crucial infrastructure, financial system and personal data?

### **Wi-Fi Services at Railway Stations**

2538. Shri Ajay Kumar Mandal:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the number of Railway stations currently having Internet and Wi-Fi services in Malda and Sonapur Rail Divisions including Bhagalpur Parliamentary Constituency;

(b) whether RailTel proposes to provide broadband and Wi-Fi facilities in the remote villages under the Prime Minister Wi-Fi Access Network Interface (PM Wani) project and if so, the details thereof;

(c) whether the RailTel has the infrastructure and equipment to extend their services in the villages and if so, the details thereof; and

(d) the time by which the said proposal is likely to be implemented?

### **Fake Mobile Connections**

†2539. Shri Vijay Baghel:  
 Smt. Kamaljeet Sehwat:  
 Smt. Bijuli Kalita Medhi:  
 Shri Shankar Lalwani:  
 Smt. Himadri Singh:  
 Shri Jashubhai Bhilubhai Rathva:  
 Shri Parhubhai Nagarbai Vasava:  
 Shri Naba Charan Majhi:  
 Dr. Nishikant Dubey:  
 Shri Biplab Kumar Deb:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) the number of mobile connections obtained via fake documents or involved in cyber crime;

(b) the number of mobile connections disconnected by the Government which were obtained through forged documents or having involved in cyber crime; and

(c) whether the Government has enhanced the effectiveness of KYC protocols for sim card acquisitions, if so, the details thereof?

### **BSNL and MTNL Services for the MP's**

†2540. Shri Murari Lal Meena:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether the Government has taken any steps to address the problems, particularly the issue of network and data coverage, in the services being provided by BSNL and MTNL to the Members of Parliament, if so, the details thereof;

(b) whether the Government has formulated any special scheme to improve and expand the networks of BSNL and MTNL to provide high quality data services, if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government is taking any steps to integrate the networks of these two PSUs (BSNL and MTNL) or to improve their connectivity, if so, the details thereof?

### **6G Plan in BSNL and MTNL**

2541. Adv K. Francis George:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) the role of BSNL and MTNL in promoting the development and adoption of 6G technology in India, particularly in rural and underserved areas;

(b) the manner in which BSNL and MTNL are contributing to bridging the digital divide in villages by providing low-cost internet services;

(c) the specific initiatives undertaken by BSNL and MTNL to ensure high-speed internet access to all rural areas; and

(d) the manner in which the Government plans to further leverage the relatively low prices offered by BSNL and MTNL to expand digital infrastructure across the country?

### **Private Companies working with ISRO**

2542. Shri Prabhakar Reddy Vemireddy:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the detailed list of private companies (domestic / international) which have partnered with Indian Space Research Organisation (ISRO) for space exploration and technology projects in the country along with their scope, duration and purpose of collaborations during the last five years;

(b) the details of the steps taken by the Government to encourage and incentivise private sector participation in space exploration and technology development in the Country during the last five years; and

(c) the details of the total number of inventions and patents registered by private companies associated/working with ISRO in regard to space exploration and technology in the country during the last five years?

### **Integrated Security System (ISS) at Railway Stations**

2543. Dr. Hemant Vishnu Savara:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether it is true that the Government has installed Integrated Security System (ISS) at 202 identified sensitive railway stations in the country;

(b) if so, the details thereof;

(c) the details of number of Integrated Security System (ISS) to be installed in the country in the next five years;

(d) whether the Government is planning to enhance the security system of Railways in the coming years; and

(e) if so, the details thereof?

### Automatic Train Protection System-Kavach 4.0

2544. Smt. Poonamben Hematbhai Maadam:  
 Shri Mohite Patil Dhairyasheel Rajsinh:  
 Smt. Supriya Sule:  
 Shri Sanjay Dina Patil:  
 Shri Amar Sharadrao Kale:  
 Prof. Varsha Eknath Gaikwad:  
 Shri Bhaskar Murlidhar Bhagare:  
 Shri Shafi Parambil:  
 Shri Manish Jaiswal:  
 Dr. Amol Ramsing Kolhe:  
 Shri Bajrang Manohar Sonwane:  
 Shri Nilesh Dnyandev Lanke:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has developed an Automatic Train Protection System called Kavach and if so, the current status of Kavach 4.0 across the Railways alongwith timeline for its implementation on high-density and high-speed routes;

(b) the details of railway lines in the country particularly in Maharashtra where Kavach 4.0 has been deployed, route-wise;

(c) the number of trains operating in Maharashtra currently equipped with Kavach 4.0;

(d) the reasons for the delay in rolling out the Kavach system in all stations;

(e) the specific technological advancements in Kavach 4.0 compared to its earlier versions;

(f) whether any foreign technology partnerships were involved in its development;

(g) the measures being taken to continuously upgrade the system to meet global safety standards;

(h) the number of train accidents or near-misses prevented by Kavach 4.0 since its deployment;

(i) anticipated reduction in accidents and delays due to the system;

(j) the Government has conducted any cost-benefit analysis for Kavach 4.0 implementation, if so, the details thereof;

(k) whether the deployment of Kavach 4.0 has improved punctuality and safety in train operations;

(l) if so, the details of its impact, with specific reference to zones where it is operational; and

(m) the details of fund allocated for installation of Kavach system for Maharashtra and Jharkhand?

### Aspirational Districts of Andhra Pradesh

2545. Shri Bastipati Nagaraju:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) the details of the current development status of Phase-1 Aspirational Districts selected in Andhra Pradesh;

(b) the details of the funds allocated by the Central Government for the development of

Aspirational Districts in Andhra Pradesh during the last three years, year-wise along with the details of fund utilised;

(c) the details of performance of each Aspirational District in Andhra Pradesh during the said period including socio-economic indicators and developmental outcomes; and

(d) the details of Corporate Social Responsibility (CSR) funds unlocked by the Central and/or State Government for the development of Aspirational Districts in Andhra Pradesh?

### **Hosting of WAVES Summit in 2025**

2546. Shri Sudheer Gupta:  
Shri Dhairyasheel Sambhajirao Mane:  
Shri G Kumar Naik:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the Government is aware of the significant revenue losses faced by the Media and Entertainment industry due to piracy particularly through platforms like Telegram and if so, the estimated scale of such losses and the details thereof;

(b) the mechanisms or systems which have been established by the Government to address complaints related to piracy including their effectiveness;

(c) the total number of piracy-related complaints received during the last three years along with the actions taken thereon including their current status;

(d) the details of existing initiatives, policies and Acts introduced by the Government to combat piracy in the Media and Entertainment sector;

(e) whether there are additional measures or policies in the pipeline to address this growing issue;

(f) the details of punitive measures taken/being taken by the Government against piracy; and

(g) whether the Government has held any consultation with gaming industry stakeholders regarding their concerns while organising World Audio Visual and Entertainment Summit (WAVES) in 2025 and if so, the details thereof?

### **Green Energy Corridor**

†2547. Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the details of measures being taken for transmission of electricity of the States having high renewable energy installed capacity under Green Energy Corridor Phase-I;

(b) the status of the scheme and the expected time of completion of the projects, State-wise;

(c) the funds sanctioned, released and spent for the said purpose till date;

(d) the details of States identified under Green Energy Corridor (GEC) Phase-II;

(e) the details of aims and objectives of the scheme GEC Phase-II; and

(f) the details of innovative technologies being employed in the country to facilitate renewable energy transmission?

### Disbursal of Funds to Maharashtra for Railway Project

2548. Shri Anup Sanjay Dhotre:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the year-on-year budget allocations and actual disbursal of funds to Maharashtra, inclusive of all railway-related projects during the last five years;

(b) the details of projects undertaken in the state along with the status of those projects, the total budget allocated, project-wise, and the actual amount sanctioned during the said period;

(c) the budget allocation and actual funds disbursed under Railways for the said period, year-on-year, State-wise, particularly in said State;

(d) the revenue generated by the Railways from the said State during the past five years, year-wise; and

(e) the present status of these projects in Maharashtra?

### New Railway Line from Vasai to Pune and Diva

†2549. Shri Alok Sharma:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has decided to lay a new railway line from Vasai and Pune and Diva under Mumbai Division;

(b) if so, the present status of the said work;

(c) the time taken to complete the said work; and

(d) the details of the hurdles encountered in timely completion of the said work?

### Black Marketing

†2550. Smt. Geniben Nagaji Thakor:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether any steps are being taken by the Government to check black marketing;

(b) if so, the details thereof;

(c) whether cases of black marketing have come to light in Gujarat during the last three years; and

(d) if so, whether any action has been taken by the Government thereon?

### Master Clock System

2551. Shri V K Sreekandan:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether Railways is developing a master clock system for synchronizing time with the applications and systems across its network and if so, the details thereof;

(b) whether zonal railways across the country currently use various systems sourcing time from different sources and if so, the details thereof;

(c) whether the Railway Board had constituted a high level committee to coordinate with the Research Designs and Standards Organization to finalise the architecture for the master clock system and if so, the details thereof;

(d) whether the said organization of the railways demonstrated a prototype for the master clock system and synchronisation between different applications and systems, if so, the details thereof; and

(e) whether the Railways will soon dispense with the method of station masters setting time on the instructions of section controllers and if so, the details thereof?

### **Critical Mineral Reserves**

2552. Shri Sribharat Mathukumilli:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) the details of critical mineral reserves including Cobalt, Lithium and Nickel, State-wise;

(b) whether any exploration efforts have been undertaken by the Geological Survey of India (GSI) or other agencies to identify critical mineral reserves;

(c) if so, the details of the findings of such exploration initiatives, State-wise including Andhra Pradesh and the estimated timeline for the commencement of domestic production;

(d) the details of the steps taken by the Government to reduce India's import dependency on critical minerals including strategies to diversify imports and develop domestic refining and processing capabilities;

(e) whether the Government has initiated any bilateral or multilateral partnerships with mineral-rich countries and if so, the details thereof; and

(f) the current status of auctions and planned mining initiatives under the Critical Minerals Mission along with the details of financial or technological support being provided to promote domestic production?

### **Free Doordarshan DTH Services**

2553. Shri Selvam G:

Shri C N Annadurai:

Shri Navaskani K:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the current reach and coverage of free Doordarshan DTH services across the country;

(b) whether there are any plans to expand coverage in regions with poor terrestrial or cable connectivity;

(c) the number of free Doordarshan DTH connections distributed across the country during the last three years, State/UT-wise;

(d) whether any specific categories, such as Below Poverty Line (BPL) families or rural households are prioritized for receiving free DTH connections;

(e) the steps taken by the Government to ensure equitable distribution of such connections in remote and tribal areas;

(f) whether the distribution of free DTH connections has significantly increased the viewership of Doordarshan channels in rural and remote areas and if so, the details thereof; and

(g) whether any feedback mechanism is in place to assess the satisfaction and impact of free DTH services on beneficiaries and if so, the details thereof?

### **Damage to Foodgrains**

†2554. Shri Kaushalendra Kumar:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the State-wise storage capacity of FCI at present in the country;

(b) whether the Government has increased storage capacity in Bihar;

(c) whether foodgrains of FCI are stored in rented godowns also and if so, the annual expenses being incurred thereon;

(d) the total quantity of foodgrains damaged in FCI godowns and private-godowns during the last five years, State and godown-wise;

(e) whether the Government has fixed any responsibility for the foodgrains being damaged by FCI; and

(f) if so, the details thereof and the action taken so far by the Government in this regard, State-wise?

### **Bridging of Digital Divide in North-East**

2555. Shri Gaurav Gogoi:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) the current status of the India AI Mission and key milestones which have been achieved this year;

(b) whether the Government proposes to develop a comprehensive regulatory framework to govern the development and deployment of Artificial Intelligence (AI) with a focus on preventing the dissemination of false information and if so, the details thereof;

(c) the steps being taken to bridge the digital divide in the North-East and ensure adequate internet connectivity and digital infrastructure for AI-powered solutions; and

(d) the initiatives being undertaken to collaborate with local Governments, academia and industry in the North-East to foster AI innovation and development?

### PM--WANI Scheme

2556. Shri Mohite Patil Dhairyasheel Rajsinh:  
Smt. Supriya Sule:  
Shri Sanjay Dina Patil:  
Shri Amar Sharadrao Kale:  
Prof. Varsha Eknath Gaikwad:  
Shri Bhaskar Murlidhar Bhagare:  
Dr. Amol Ramsing Kolhe:  
Shri Bajrang Manohar Sonwane:  
Shri Nilesh Dnyandev Lanke:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) the number of Public Data Offices (PDOs) established under the PM-WANI scheme in Maharashtra;

(b) the districts with the highest and lowest number of PDOs in the State;

(c) the timeline for expanding PM-WANI coverage across all districts of Maharashtra;

(d) the number of PM-WANI Wi-Fi hotspots operational in rural and urban areas of Maharashtra;

(e) the measures taken to ensure equitable access to Wi-Fi services in remote areas of the State;

(f) whether the Government is providing any incentives to encourage participation in rural regions;

(g) the total number of users who have availed Wi-Fi services under PM-WANI in Maharashtra since its inception;

(h) the average data consumption per user in Maharashtra under the scheme;

(i) whether the Government has collaborated with local entrepreneurs or small businesses in Maharashtra for the establishment of Public Data Offices (PDOs);

(j) if so, the details of such collaborations; and

(k) the financial or technical support extended by the Government to these stakeholders?

### Launching of Super App for Railways

2557. Shri B K Parthasarathi:  
Shri Bastipati Nagaraju:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is planning to launch a super app for the railways that will provide a range of services, including ticket booking, train tracking, and other railway-related tasks;

(b) if so, the details thereof including the services that consumers would be able to avail from the app; and

(c) the timeline by which the app will be launched for commercial usage along with cost of developing the app?

### Use of Dark Pattern Methodology by Companies in Advertisements

†2558. Shri Imran Masood:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government is aware that several online platforms and offline companies are using dark pattern methodology for advertising content to lure consumers;

(b) if so, the manner in which the Government proposes to curb the increasing use of dark patterns in advertisements on online and offline platforms;

(c) whether the exaggerated and false promotions carried out by educational institutions, healthcare units and real estate companies fall under the category of dark patterns; and

(d) the details of measures the Government proposes to take to control dark patterns for consumer protection?

### **'Viksit Bharat 2047'**

2559. Shri K Sudhakaran:  
Shri Hibi Eden:  
Shri Benny Behanan:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

(a) the details of total number of people consulted during the process of preparing the 'Viksit Bharat 2047' roadmap, State-wise and Sector-wise;

(b) whether the Government will release a formal report summarising the consultations and suggestions gathered from citizens for the 'Viksit Bharat 2047' vision, if so, the details thereof; and

(c) the actions the Government proposes to take in response to concerns raised by RTI activists regarding the lack of accessible records of these consultations?

### **Centrally Sponsored Schemes**

2560. Shri Putta Mahesh Kumar:  
Shri Magunta Sreenivasulu Reddy:  
Dr. Kadiyam Kavya:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented by the Ministry across the country in the field of information and broadcasting during each of the last three years and the current year, State and district-wise particularly in Andhra Pradesh and Telangana;

(b) the details of funds allocated, sanctioned, released and utilised under each of the above scheme, during the last five years across the country, State and district-wise particularly in Eluru district of Andhra Pradesh;

(c) the total number of beneficiaries of above schemes in the country during the last five years, State and district-wise especially in Eluru District;

(d) the details regarding the projects completed, presently pending and proposed to be set up

under above schemes in the country during the last five years, State and district-wise especially in Eluru district;

(e) whether the Government has carried out any promotional activities to increase awareness regarding the above specified schemes and if so, the details thereof including funds allocated and utilised during the last five years; and

(f) the details of physical targets set and achieved while implementing above schemes during the same period, scheme and State/district-wise?

### **Decreased Train Speed**

2561. Dr. Kalanidhi Veeraswamy:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is aware of decreased speed of the trains on certain routes due to ageing or inadequate railway infrastructure;

(b) if so, the routes or zones most affected by this issue;

(c) whether any assessment has been conducted to identify the specific infrastructure deficiencies causing speed reductions, if so, the details thereof;

(d) the funds allocated and utilized for the infrastructure modernization in the last three years;

(e) the steps being taken to upgrade tracks, signalling systems and bridges to ensure higher train speeds in the country, including Tamil Nadu; and

(f) whether the Government has set any timeline to eliminate speed restrictions caused by poor infrastructure and if so, the details thereof?

### **Department of Posts**

†2562. Shri Narayan Tatu Rane:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) the criteria for setting up of an independent departmental office by the Department of Posts in the country;

(b) whether an independent departmental office has been set up for each district of Maharashtra;

(c) if so, the district and location-wise details for the last three years till date;

(d) the details of formation of independent departmental offices and joint offices in Maharashtra, district-wise ; and

(e) whether any proposal has been received for setting up an independent departmental office for Ratnagiri-Sindhudurg district of Maharashtra, if so, the details thereof?

### **Plight of NLC Labourers**

2563. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether the Government has taken serious note on the plight of contract labourers/employees engaged by Neyveli Lignite Corporation of India Limited (NLC) and if so, the details thereof;

(b) the effective measures taken by the Government to provide minimum 20-24 days of work for the daily wage workers in NLC;

(c) the total number of contract employees, daily wage labourers deployed by NLC and the wages paid during the last four years to till date, year-wise; and

(d) the total number of management employees in NLC and the details of the salary paid during the last four years, year-wise?

### **Digital India Initiative**

2564. Shri S Jagathratchakan:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether it is a fact that the Digital India initiative has accelerated internet penetration and spurred significant private sector growth, creating a strong demand for professionals skilled in SEO, content creation, social media strategy and data analytics; and

(b) if so, the details thereof and if not, the reasons therefor?

### **Bhartiya Antriksh Space Station**

2565. Shri Bhartruhari Mahtab:

Shri Bidyut Baran Mahato:

Shri Dulu Mahato:

Shri Dineshbhai Makwana:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the details of the goals of establishing Bhartiya Antriksh Space Station to enhance possibilities of future exploration programmes; and

(b) the details of the scheduled ambitious indigenous programmes to achieve India's Space Vision 2047?

### **Nai Roshni Scheme and Women Empowerment**

2566. Shri Anurag Singh Thakur:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) the achievements of the Nai Roshni Scheme in empowering women from minority communities;

(b) the number of beneficiaries trained under the scheme and the key skills imparted;

(c) the challenges faced in implementing the scheme and the steps taken by the Government

to address them; and

(d) the initiatives introduced by the Government to ensure sustainable livelihoods for women beneficiaries?

### **Walls, Fencing and Electronic Surveillance of Rail Tracks**

2567. Shri Madhavaneni Raghunandan Rao:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is considering for making safe rail track in vulnerable and open areas in the country;

(b) if so, the details of identified areas; and

(c) the steps proposed to build walls, fencing and electronic surveillance of rail tracks across the country?

### **Scientific Landscape**

2568. Smt. Kamaljeet Sehrawat:

Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the role of biotechnology in transforming India's scientific landscape; and

(b) the impact of scientific advancements on general public particularly in areas such as healthcare and agriculture?

### **Evaluation of Mines**

2569. Smt. D K Aruna:

Shri Suresh Kumar Shetkar:

Shri Eatala Rajender:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether the Government proposes to formulate a comprehensive policy framework to evaluate and rate mines based on various parameters and promote transparency, accountability and competition among coal/lignite producers and also champions best practices in environmental management, safety and operational efficiency and also the performances of the mines are assessed on the basis of several modules; and

(b) if so, the details and the present status thereof, State-wise including Andhra Pradesh, Chhattisgarh and Telangana?

### **ONORC Scheme in Andhra Pradesh**

2570. Shri Maddila Gurumoorthy:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

- (a) the salient features of the One Nation One Ration Card (ONORC) scheme;
- (b) the details of funds sanctioned, allocated and utilised under Public Distribution System in Andhra Pradesh during the last three years;
- (c) the details of the targets fixed and achievements made under the scheme in the State; and
- (d) the steps taken by the Government to ensure that targeted beneficiaries avail benefits in the State?

### **Expansion of Weather Radars Network under Mission Mausam**

†2571. Shri Pradeep Kumar Singh:  
Shri Ramvir Singh Bidhuri:  
Shri Kota Srinivasa Poojary:  
Shri K C Venugopal:  
Shri Mitesh Patel Bakabhai:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

- (a) the details of the existing network of Doppler Weather Radars in the country and their geographical coverage;
- (b) whether the Government is considering for expanding the radar network to enhance weather monitoring capabilities and cover underserved areas;
- (c) whether the Government has taken measures to increase the weather radars in the country for increasing the accuracy of forecasting system under Mission Mausam, if so, the details thereof;
- (d) the number of radars installed under the said mission as on 30 September, 2024, State-wise;
- (e) whether the Government is taking any steps to explore the integration of Doppler radar data into weather forecasting models for accurate and localized weather predictions; and
- (f) if so, the details thereof?

### **BharatNet and USOF**

2572. Shri Basavaraj Bommai:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

- (a) the specific outcomes achieved by the Government under the Universal Connectivity and Digital India initiatives from 2014 to 2024, including improvements in internet accessibility, affordability and digital inclusion in the rural and remote areas;
- (b) the number of villages connected under the BharatNet and Universal Service Obligation Fund (USOF) schemes, State-wise, including Karnataka;
- (c) the current status of pending targets under the scheme, State-wise;
- (d) whether any measures have been adopted to monitor the impact of these initiatives on the

local economy and employment and technological development in underserved regions; and  
(e) if so, the details thereof?

### **Sustainable Coal Mining**

†2573. Dr. Prashant Yadaorao Padole:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the steps taken by the Government to promote sustainable and environment-friendly coal mining practices under Mission Life;

(b) the budgetary outlay for funding Research and Development (R&D) in coal sector during the last five years;

(c) the details of coal mines which are abandoned, closed or decommissioned by Coal India Limited (CIL) during the last five years; and

(d) the technologies being adopted by CIL in its underground and open cast mines to enhance sustainability and efficiency?

### **Cases Registered by State Consumer Disputes Redressal Commissions**

†2574. Shri Tanuj Punia:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the details of the number of cases registered by State Consumer Disputes Redressal Commissions during the last three years, State-wise;

(b) the details of number of cases disposed of out of the said cases;

(c) the number of cases related to AI, financial sector, real estate sector, medical negligence and online shopping out of the above mentioned cases; and

(d) the details of the number of cases disposed out of them?

### **Operational Mines**

2575. Shri Asaduddin Owaisi:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) the details of currently operational mines in the country, mineral-wise, along with the estimated reserves for each mine;

(b) the details of defunct mines in the country along with the year in which each mine became defunct;

(c) whether any measures are being undertaken for the redevelopment of these defunct mines or for sections within operational mines that are currently not in use; and

(d) if so, the details thereof and if not, the reasons therefor?

### Sustainable Mining Management

†2576. Shri Anil Firojiya:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the Government has started various schemes like Sustainable Mining Management and restoration of forest cover area to mitigate the environmental effects of mining resources;

(b) if so, the details thereof;

(c) whether various initiatives have been taken to encourage investment in the mining sector under Public-Private Partnership (PPP) model and bring improvement in the utility graph of mining resources and expansion; and

(d) if so, the details thereof?

### MoU with Invest India to Promote Economic Development in NER

2577. Shri Kripanath Mallah:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details of the key objectives of the Memorandum of Understanding (MoU) signed between the Ministry of Development of North Eastern Region (MoDoNER) and Invest India;

(b) the manner in which the collaboration between MoDoNER and Invest India will facilitate investment opportunities in the North Eastern Region (NER); and

(c) the specific sector or industries targeted for investment under this MoU to promote economic development in the North Eastern States?

### Advantages of AI and ML Technologies in Maharashtra

2578. Smt. Smita Uday Wagh:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the key objectives of the Government's plan to establish an Artificial Intelligence (AI) and Machine Learning (ML)-powered integrated dashboard for analysing news stories and predicting emerging trends and the way in which this initiative will be implemented in Maharashtra;

(b) the manner in which the use of AI and ML technologies is likely to enhance the Ministry's communication strategies in Maharashtra particularly in terms of improving citizen engagement and addressing region-specific challenges;

(c) the potential benefits which Maharashtra derive from the implementation of AI-driven tools in countering misinformation and fostering accurate information dissemination at the State level;

(d) the ways in which the integration of AI and ML into communication frameworks be tailored to address the unique socio-economic and cultural landscape of Maharashtra; and

(e) the role to be played by Maharashtra's local governance and technology ecosystems in supporting the development and deployment of AI-powered tools for trend forecasting and

misinformation countermeasures?

### **Corruption in Onion Procurement**

2579. Shri Raja Ram Singh:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government is cognizant of the report of allegations of corruption in the onion procurement process by the National Agricultural Cooperative Marketing Federation of India (NAFED) and National Cooperative Consumers' Federation of India;

(b) if so, the action taken by the Ministry against the NAFED and NCCF;

(c) whether the Government has received complaints by Farmers Associations against NAFED and NFCC for not purchasing the onions directly from farmers and if so, details of the complaints received including the action taken thereon;

(d) whether the Government was consulted by certain other departments in its probe against irregularities in NAFED's onion procurement and if so, the details thereof; and

(e) whether the Government has conducted an audit of NAFED's onion procurement practices and if so, the details thereof and if not, the reasons therefor?

### **IndiaAI Mission**

2580. Shri Shashank Mani:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) the salient features of the IndiaAI Mission along with the targets set thereunder;

(b) whether any funds have been allocated for the IndiaAI Mission, if so, the details thereof and if not, the reasons therefor;

(c) whether any funds have been specifically segregated for the IndiaAI Compute Capacity pillar of the Mission, if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has any mechanism in place to ensure the effectiveness of the Mission and its financial outlay, if so, the details thereof and if not, the reasons therefor?

### **Strengthening of Safety Standards for Electric Scooters**

2581. Ms. S Jothimani:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government is aware of the increasing number of electric scooter fires owing to faulty batteries;

(b) whether any steps have been taken to ensure that Lithium batteries used in electronic scooters have Bureau of India Standards (BIS) certification;

(c) if so, the details thereof; and

(d) the steps being taken by the Government to strengthen the safety standards of electric

scooters and their machinery?

### **Electrification of Railway Lines**

†2582. Smt. Bharti Pardhi:  
Shri Arvind Ganpat Sawant:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether Indian Railways has achieved the target of electrification of railway lines;
- (b) if not, the details of the target achieved so far;
- (c) the date of which the target of 100% electrification of railway lines is likely to be achieved particularly with regard to Madhya Pradesh;
- (d) whether diesel engines are still being operated on the railway lines where electrification work has already been completed;
- (e) if so, the reasons therefor; and
- (f) the time by which diesel engines are likely to be completely withdrawn from the electrified railway lines?

### **Thorium-based Power Projects**

2583. Shri G M Harish Balayogi:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

- (a) the details of thorium-based power projects currently operational and approved in the country;
- (b) the details of the amount of power generated from the said thorium-based power projects;
- (c) whether the Government has undertaken/plans to undertake any steps to establish molten salt nuclear power station in the country and if so, the details thereof;
- (d) the details of the steps/initiatives undertaken by the Government to utilize the high thorium reserves in the country in power generation; and
- (e) whether India is a part/partner of thorium-based multilateral organizations and if so, the details thereof?

### **Electronic Component Manufacture Scheme**

2584. Dr. C M Ramesh:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

- (a) the aims and objectives of Electronic Component Manufacture Scheme (ECMS) announced by the Government recently;
- (b) whether it is true that the Government is proposing to allocate Rs. 40,000 crores for this scheme;
- (c) the manner in which the said scheme is different from the PLI scheme;

(d) the anticipated investment that is going to come through ECMS and employment opportunities generated through them; and

(e) the details of subsidy and capital expenditure out of the proposed Rs. 40,000 crores?

### **Enhancing Complaint Redressal through CPGRAMS**

2585. Dr. Bholu Singh:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the total number of complaints addressed through the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) during the last five years;

(b) the measures adopted to reduce response time and improve the efficiency of grievance redressal;

(c) the details of integration of user feedback to ensure satisfaction and transparency; and

(d) the future plans to incorporate AI-based analytics for predictive resolution and enhanced citizen engagement?

### **Non-viable Conditions of Fair Price Shops**

2586. Prof. Sougata Ray:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government is concerned about the non-viable conditions of the Fair Price Shops across the country;

(b) if so, the steps taken to ensure their viability with a minimum margin of Rs. 50,000/- per month per shop;

(c) the steps taken by the Government to minimize the harassment of the rationees due to non-availability of network, server down, mis-match of fingerprints, etc.; and

(d) the reasons for not allowing sale of various essential commodities through fair price shops for enhancing their viability which helps to check the spiralling prices of such commodities?

### **Accidents in Neyveli Lignite Corporation**

2587. Dr. M K Vishnu Prasad:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the safety measures taken by Neyveli Lignite Corporation of India (NLC) to avoid accidents in plants and mines;

(b) the number of fatal and minor accidents/ incidents which occurred during the last three years;

(c) the details of steps taken to avoid recurrence of such accidents in NLC; and

(d) the steps taken to avoid flooding of mines and ensure workers safety during monsoon season?

### Customer Care Centre for Complaints

†2588. Shri Abhay Kumar Sinha:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Government proposes to set up any customer care centre to address the complaints of the passengers;
- (b) if so, the time by which it is likely to be setup and if not, the reasons therefor;
- (c) whether any customer complaints mechanism is in existence;
- (d) if so, the number of complaints received during the last two years; and
- (e) the number of complaints disposed of successfully along with the details thereof?

### Status of Permanent Employees in Railways

†2589. Shri Sher Singh Ghubaya:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Government proposes to give the status of permanent employees to the temporary employees working in the Railways;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the number of the said employees in the country who are not permanent at present, zone-wise?

### Educational Scholarship Schemes

2590. Shri M K Raghavan:  
Shri E T Mohammed Basheer:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

- (a) the details of scholarships provided by the Government since, 2014;
- (b) the details of fund allocated and utilised for various educational scholarship schemes under the Ministry during the last seven years;
- (c) whether the Government has started any scholarship schemes or stopped them during the last five years; and
- (d) if so, the details thereof alongwith the reasons for discontinuation of any scheme?

### Stalking of Women on Social Media

2591. Dr. Byreddy Shabari:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether any steps are being taken by the Government to prevent circulation of fake news across the country and if so, the details thereof;

(b) whether the Digital Data Protection Act has completely enforced across the country and if so, the steps taken by the Government to protect privacy of social media users; and

(c) whether there is a rising trend of online stalking of women on social media platforms and if so, the steps taken by the Government to protect women's dignity on social media platforms?

### **PDS Cardholders**

2592. Shri Chudasama Rajeshbhai Naranbhai:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the number of Public Distribution System (PDS) cardholders in the country during each of the last five years including Above Poverty Line (APL)/Below Poverty line (BPL), category, and State-wise;

(b) the number of incidences when ration was denied due to non-verification with Aadhaar; and

(c) the details and the number of Indian citizens who are not PDS card holders or beneficiaries?

### **Green Energy Corridors**

2593. Dr. K Sudhakar:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the total renewable energy produced in India during the past decade when compared to the previous decade;

(b) the measures taken/proposed to be taken and schemes introduced to promote renewable energy sources;

(c) the steps taken/being taken by the Government to implement green energy corridors;

(d) the amount of subsidy allocated and disbursed during the last five years and the current year for adopting renewable energy sources, State/UT-wise especially for Karnataka;

(e) the details of international commitments in renewable energy production and the targets achieved so far; and

(f) the extent to which Karnataka has added to the country's renewable energy production capacity?

### **Processing of Fortified Rice Kernels**

2594. Shri Arvind Dharmapuri:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

- (a) whether the Government maintains records of companies involved in the processing of Fortified Rice Kernels (FRKs) and if so, the details thereof;
- (b) whether the Government regulates or monitors quality control for FRKs and if so, the details of the quality standards and control mechanisms in place;
- (c) the criteria established by the Government to determine eligible producers of FRKs; and
- (d) the steps taken by the Government to make FRKs accessible to the general public along with the details of both online and offline distribution initiatives?

### **6G Spectrum Technology**

2595. Thiru D M Kathir Anand:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

- (a) whether the Government has plans to introduce 6G spectrum technology to enhance high speed communication systems in the country and if so, the details thereof, if not, the reasons therefor;
- (b) whether the Government has any proposal for exclusive exploitation and use of 6G spectrum in the communication systems under the various departments of Government and if so, the details thereof; and
- (c) the outcome expected from the exploitation of 6G spectrum in the country?

### **Hike of Cost Production in Vande Bharat Sleeper Trains**

2596. Shri Selvaganapathi T.M.:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the design changes in coaches of prototype of the Vande Bharat Sleeper coaches hiked the cost of production of said trains;
- (b) whether the KINET, a joint venture between Russian transportation firm Transmashholding and Rail Vikas Nigam has been asked to incorporate design changes in coaches;
- (c) if so, the details thereof;
- (d) whether the Railways has cancelled a Rs. 30,000 crore tender given to the French engineering company to manufacture and maintain 100 aluminium body Vande Bharat train sets for the next 35 years; and
- (e) if so, the reasons therefor?

### **Effectiveness of Solar Power Projects**

2597. Shri Charanjit Singh Channi:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

- (a) whether the Government has assessed the effectiveness of existing solar power projects in Punjab and their impact on local communities and if so, the details thereof;

(b) whether there are any plans/proposals to increase funding for biomass energy projects in Punjab to address environmental concerns related to stubble burning and if so, the details thereof; and

(c) whether the Government is considering partnership with the private sector to increase deployment of renewable energy technologies in Punjab and if so, the details thereof?

### **Status of Railway Stations to Revati and Tajpur Dehma**

†2598. Shri Sanatan Pandey:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government proposes to provide the status of railway station to Revati and Tajpur Dehma situated on Ballia-Varanasi rail section which earlier had the status of station and later changed to halt;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

### **Public Distribution System**

2599. Shri Kamakhya Prasad Tasa:

Shri Dileshwar Kamait:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the features of the Public Distribution System (PDS) Scheme;

(b) the details of funds sanctioned allocated and utilized under this scheme within Andhra Pradesh and Bihar during the last three years and the current year;

(c) the details of the target set and achievements made so far under the schedule along with its response within the country;

(d) the details of items being provided through PDS across the country including the said States;

(e) the details of the number of beneficiaries of this scheme in these States;

(f) whether the digital system has helped in identifying the ineligible beneficiaries under this scheme; and

(g) the details thereof along with plans/efforts made to reform PDS and storage sector and to improve its efficiency and transparency in operations in the country including timeline for implementation?

### **Mission Karmayogi**

2600. Shri Durai Vaiko:

Shri Hanuman Beniwal:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether Mission Karmayogi has achieved the goals set for it since its inception and if so, the details of the achievements of the Mission;

(b) whether the objective of Mission Karmayogi is only to train Government employees technically or their personal and leadership skill are also being enhanced effectively and if so, the details thereof;

(c) whether the budget and resources allocated for the Mission are being utilized properly, if so, the details thereof and if not, the reasons therefor;

(d) whether the Union Government has ensured the cooperation of the State Government for Mission Karmayogi; and

(e) if so, whether this scheme is being implemented effectively at the State level and if so, the details thereof?

### **Green Energy Open Access**

2601. Shri Vijay Kumar Dubey:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the main features of Green Energy Open Access (GEOA);

(b) the details of the States which have adopted the GEOA; and

(c) whether it is a fact that the GEOA has helped in bringing the Commerce & Industry (C&I) sector in solar basket and if so, the details thereof?

### **BSNL Services in North-eastern States**

†2602. Dr. Rajeev Bharadwaj:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether the Government has taken cognizance of the fact that mobile services being provided by Bharat Sanchar Nigam Limited in the North Eastern and other hilly terrains States are faced with the issues of connectivity call drop and weak signals;

(b) if so, the details thereof;

(c) whether any action is being taken by the Government to improve telecommunication infrastructure in the North Eastern hilly States/terrains; and

(d) if so, the details thereof?

### **Open Cast Mining by WCL**

†2603. Shri Shyamkumar Daulat Barve:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the details of area of land acquired by Western Coalfields Limited (WCL) for new open cast mining in Ramtek Parliamentary Constituency during the last five years along with the number of families affected by it;

(b) whether WCL has given adequate compensation and properly rehabilitated the families affected by the land acquired by it and if so, the details thereof;

(c) whether many families affected due to land acquired for open cast mining by WCL in Ramtek Parliamentary Constituency have not received any compensation and rehabilitation yet; and

(d) if so, the details thereof and the reasons therefor?

### **Sugar Content in Baby Food Products**

2604. Shri Saptagiri Sankar Ulaka:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has assessed the health risks of high sugar content in baby food products and if so, the findings thereof;

(b) whether existing regulations on sugar content in baby products meet global standards and if so, the reasons for lack of strict enforcement;

(c) whether steps are being taken to ensure clear labelling of sugar and other harmful additives in baby food; and

(d) whether penalties or corrective measures have been introduced for manufacturers violating sugar content norms and if not, the reasons for the delay?

### **Review of TPDS**

2605. Shri Arun Bharti:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the key features of Targeted Public Distribution System (TPDS);

(b) the total quantity of foodgrains released to the States under it during the last three years and the current year, State-wise particularly in Bihar;

(c) the quantity of foodgrains that was actually distributed under the TPDS particularly in Jamui Parliamentary constituency;

(d) whether the Government has reviewed the implementation of TPDS and if so, the details of reforms initiated; and

(e) whether the Government proposes to distribute bio-fortified foods through the PDS to enhance the nutritional level of masses and if so, the details thereof?

### **Establishment of Digital Hubs**

2606. Shri Yaduveer Wadiyar:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) the manner in which the Digital India Scheme is being leveraged to support Mysore's growing Information Technology and Tech Sector; and

(b) whether the Government proposes to establish digital hubs or support startups in Mysore under this scheme?

### **District Mineral Fund in Odisha**

2607. Shri Pradeep Purohit:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) the details of total allocation and expenditure of the District Mineral (DM) Fund for each district of Odisha during the last three years and the current year;

(b) the policy guidelines for the utilization of the DM Fund including the priority areas for expenditure;

(c) whether the DM Fund has been fully utilized year-wise in each district and if so, the details thereof and if not, the reasons therefor; and

(d) the total DM Fund available for each district of Odisha upto the last financial year?

### **Malda Town Station**

2608. Shri Isha Khan Choudhury:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is aware that Train Nos. 13033 UP & 13034 DN previously stopped at Sakopara Halt, generating 25 lakh annually in ticket sales and if so, the details thereof;

(b) whether the Government has plans to resume the stoppage to generate this revenue, if so, the details thereof;

(c) whether the Government will consider re-instating the Farakka Express, a lifeline for migrant workers from Malda Town station instead of Balurghat, so that Malda District's poor labourers do not lose their Malda quota; and

(d) if so, the details thereof?

### **Import Duty on Mobile Phones**

2609. Shri Eswarasamy K:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether TRAI proposes to cut import duty on mobile phones;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

### **Issuance of Ration Cards under One Nation One Ration Card Scheme**

2610. Shri Dilleshwar Kamait:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

- (a) the number of ration cards that have been issued under the One Nation One Ration Card scheme, during 2023-24, State-wise specially in Bihar;
- (b) whether the Government is aware of the discrepancy in terms of registering ration card holders under the scheme; and
- (c) if so, the steps taken to address the same?

### **Model Railway Stations in the Country**

2611. Shri Gaddigoudar Parvatagouda Chandanagouda:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the present status of the construction of model railway stations across the country;
- (b) the number of railway stations in the country which have been developed/likely to be developed as model railway stations during each of the last three years and the current year, particularly for the State of Karnataka, State and zone-wise;
- (c) the details of facilities provided at the model railway stations;
- (d) the details of funds allocated during the last three years, year-wise and State/UT-wise; and
- (e) whether the Government has set any target for developing all railway stations in the country as model railway stations, if so, the details thereof and if not, the reasons therefor?

### **Bharat 6G Alliance**

2612. Shri Vishnu Dayal Ram:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

- (a) the specific green technology initiatives being integrated into the country's 6G development roadmap to promote environmental sustainability in telecommunications infrastructure; and
- (b) the details of projects under the Green and Sustainability working group of the Bharat 6G Alliance?

### **'Bharat' Brand**

2613. Shri Balashowry Vallabhaneni:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

- (a) whether the Government has expanded 'Bharat' brand basket by including Chana whole and Masur dal to check the rising prices;
- (b) if so, the details of pulses, foodgrains, etc. brought under 'Bharat' brand;

- (c) the details of sale of various items under 'Bharat' brand since its introduction, product-wise;
- (d) whether the Government is planning or proposes to supply items under 'Bharat' brand through PDS, e-commerce platforms, etc. since NCCF, NAFED and Kendriya Bhandar are not accessible to many people; and
- (e) if so, the details thereof and if not, the reasons therefor?

### **Increase in Retirement Age**

†2614. Shri Rambhual Nishad:  
Shri Manickam Tagore B:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

- (a) whether the Government proposes to increase the retirement age of Central Government employees from 60 years to 62 years to provide immediate relief from the increasing pension burden, if so, the details thereof along with the time by which it is likely to be implemented;
- (b) the number of Central Government employees who will be benefited from the increased retirement age along with the estimated financial impact on their pension corpus;
- (c) the details of plans for its phased rollout, if any;
- (d) whether State Government employees will also be considered for a similar retirement age increase and if not, the reasons therefor;
- (e) the manner in which the increased retirement age affect pension expenditure and the measures will be taken by the Government to mitigate potential financial burdens;
- (f) the details of studies or data which supports the claim that increasing the retirement age will improve administrative efficiency and quality of work;
- (g) the manner in which the additional two years of service will benefit employees financially and the estimated increase in their overall pension corpus on this count; and
- (h) whether there are any plans for further reforms or reviews of the retirement age policy and if so, the details thereof along with the expected timeline?

### **Foodgrains Purchase**

†2615. Dr. Rajkumar Sangwan:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

- (a) the details of increase in the quantum of foodgrains purchased from farmers since the year 2014; and
- (b) the quantum of increase in the price at which foodgrains are purchased from the farmers?

### **Homegrown Space Products**

2616. Shri Lavu Sri Krishna Devarayalu:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Government is considering expansion of GST exemptions to ground systems, satellite components and launch vehicles in the space sector and if so, the details thereof;

(b) whether the Government is considering expansion of Production-Linked Incentive (PLI) scheme to include the space sector and if so, the timeline and key components of the Proposed scheme; and

(c) whether the Government has taken measures to encourage the use of homegrown space products and services in areas such as agriculture, disaster management and infrastructure and if so, the details thereof?

### **Rejection of Appointments**

2617. Shri R K Chaudhary:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether a number of candidates belonging to OBC, SC and ST category recommended by UPSC for appointment were rejected due to various issues during the last five years; and

(b) if so, the reasons therefor?

### **Broadcasting of DDK Delhi Programmes by DDK Meerut**

†2618. Shri Arun Govil:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the Doordarshan Kendra located at Pareekshitgarh Road, Meerut is broadcasting programmes of Doordarshan Kendra, Delhi only despite being in existence for the last four to five years as it was said during its foundation laying event that it would showcase the art and culture, agriculture, business, industries, sports, play, research etc. of Western Uttar Pradesh and would represent its achievements in these fields and would represent the culture of Uttar Pradesh;

(b) the reasons behind the programmes of Delhi Doordarshan Kendra being telecast in this Kendra; and

(c) the time by which programmes related to art and culture, business, industry, agriculture, research in Uttar Pradesh will be produced and telecasted by this Kendra?

### **Corruption in Public Distribution System**

2619. Shri Subbarayan K:

Com. Selvaraj V:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether Government's attention has been drawn to a report made analyzing data from the Household Consumption Expenditure Survey (HCES) and Food Corporation of India (FCI's) monthly off take numbers from August 2022 to July 2023 wherein it is estimated that nearly 28% of foodgrains supplied by FCI and State Governments never reached the intended beneficiaries

and the economic loss to the exchequer is estimated to be more than Rs. 69,000 crore;

(b) if so, the details thereof; and

(c) the details of the reforms proposed to be made to address the corruption in the public distribution system?

### **Modification in Original Design of Vande Bharat Sleeper**

2620. Shri Sudama Prasad:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the supply of 200 Vande Bharat sleeper trains as part of Indo-Russia Joint Venture are likely to face delay as per the report published in The Hindu on 22nd November, 2024 and if so, the reasons for the same;

(b) the reasons for modifications in the original designs of said trains;

(c) the response of the Government on cost escalation of Joint Venture (JV) due to modifications in the designs for sleeper coaches;

(d) the current status of prototype trains under the said JV for development of rail coaches for same trains and status report for the prototype of sleeper coaches, specifying the target date for same; and

(e) whether the Government has formed any joint ventures for development of non-AC sleeper and general coaches and if so, the details thereof and if not, the reasons therefor?

### **Expansion of Solar Energy Capacity**

2621. Shri Manoj Tiwari:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the manner in which the Government plans/proposes to expand solar capacity further or overcome challenges like land acquisition and infrastructure in view of significant increase in solar capacity;

(b) whether the Pradhan Mantri: Surya Ghar Muft Bijli Yojana (PM-SGMBY) aims to boost rooftop solar installations and if so, the details of impact, implementation challenges, and incentives for residential and commercial users under the yojana;

(c) the manner in which Productive Linked (PLI) Scheme for high-efficiency solar modules supports domestic manufacturing and self reliance in solar sector along with the details of progress and the number of companies benefiting thereunder; and

(d) the details of progress reports or issues in funding and distribution under Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) which focus on solar irrigation pumps for farmers?

### **Pending Projects/Proposals for Thawe Junction, Bihar**

2622. Dr. Alok Kumar Suman:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the basic amenities of all the Railway stations lying outside the metropolitan cities of the States are not maintained particularly at Thawe junction in Bihar;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the projects/proposals of Railway given for Thawe junction are still pending and if so, the details thereof and to stipulated time for completion of all projects/proposals given for the said junction;
- (d) whether the proposals for running of trains from the said junction are pending despite commercial feasibility of passengers and if so, the details thereof and the pending proposals/projects for the said junction;
- (e) whether the proposal regarding double line track connecting to Thawe junction is pending in the Government since long and no action taken to provide doubling of line of said junction, if so, the details thereof and the reasons therefor; and
- (f) the details about the proposal relating to doubling of line at said junction pending in the Government?

#### **Land Acquisition for Bullet Train**

†2623. Shri Brijendra Singh Ola:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether it is a fact that farmers are protesting on a large scale against land acquisition for the Bullet Train Project;
- (b) if so, the time by which the grievances of the farmers are likely to be redressed;
- (c) the amount required for land acquisition;
- (d) whether the Government proposes to review the compensation policy to speed up the land acquisition process;
- (e) if so, the details of the steps taken by the Government to increase the amount of compensation; and
- (f) the details of the total estimated cost of the Mumbai-Ahmedabad Bullet Train Project and the financial assistance received from the partner countries?

#### **Awareness about Cyber Threats**

†2624. Shri Ram Prasad Chaudhary:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

- (a) whether the Government is aware that cyber criminals are becoming increasingly sophisticated, leveraging deepfake technology, Artificial Intelligence (AI) and social engineering/websites to do unbelievable scams; and
- (b) if so, the steps taken/being taken by the Government to raise awareness about cyber

threats, promote safe online behaviour and equip organisations with the necessary tools to tackle emerging digital risks?

### **Decline of Sugar Production**

2625. Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the reasons for 44 percent decline in sugar production in the initial six weeks of the 2024-25 season along with the details of measures to be taken by the Government to address the delay in crushing operations by sugar mills;

(b) the reasons due to which only 144 sugar mills operational as compared to 264 during the last year;

(c) whether the Government provides incentives for mills to commence crushing operations, if so, the details thereof and the details of sugar production in Maharashtra, Karnataka and Uttar Pradesh;

(d) the manner in which the Government support States facing significant production declines and the details of the estimated impact of reduced sugar production on the industry and economy;

(e) whether the Government propose to import sugar to meet domestic demand and if so, the details thereof;

(f) the manner in which the Government proposes to address the long-term decline in sugar production and whether the Government has any outline strategies to support sugar mills farmers; and

(g) if so, the details thereof?

### **Publishing of Reports by Akashvani Audience Research Unit**

2626. Shri Azad Kirti Jha:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) the average per day data regarding radio listenership of All India Radio (AIR);

(b) whether the Audience Research Unit (ARU) of Akashvani is in the process of regularly publishing reports; and

(c) the details of the last ten reports published by the ARU of Akashvani?

### **Lithium Extraction**

2627. Shri Aditya Yadav:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether the Government is significantly increasing country's lithium extraction and refining capacities;

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

### **Employment Surveys**

2628. Shri Raja A:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्री

be pleased to state:

- (a) the details of latest quarterly and annual employment surveys carried out by National Sample Survey Organisation, and comparing the figures with the corresponding previous years;
- (b) the reasons for fall in the employment rate especially women employment in urban and semi-urban areas;
- (c) the details of steps taken under various schemes to generate more employment opportunities to the educated youths in the country; and
- (d) whether any impact assessment has been made or review done on the effectiveness of these schemes, if so, the details thereof?

### **Early Warning Systems for Natural Disasters**

2629. Shri Anurag Sharma:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

- (a) the details of advancements in climate change research and their implications for country's vulnerable regions;
- (b) whether the rising frequency of extreme weather events such as floods and droughts has been disrupting livelihoods and economic stability;
- (c) if so, the specific initiatives being implemented to address these challenges;
- (d) whether partnerships and studies are currently underway to assess climate change impacts across critical sectors, including agriculture, water resources, and public health, if so, the details thereof;
- (e) the details about the progress made in enhancing early warning systems for natural disasters particularly in rural and coastal areas; and
- (f) whether the Government is ensuring that actionable data is made available to policymakers and communities to build resilience and safeguard the country's socio-economic fabric and if so, the details thereof?

### **PMECRG**

2630. Shri Raju Bista:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

- (a) the objectives of the Prime Minister Early Career Research Grant (PMECRG) and the manner in which it aims to support emerging researchers in India;

(b) the significance of the Mission for Advancement in High-Impact Areas - Electric Vehicle (MAHA-EV) in promoting electric vehicle technology and its expected impact on India's sustainability goals;

(c) the specific criteria for selection and funding under the PMECRG initiative;

(d) the steps being taken by the Government to ensure effective implementation and monitoring of the MAHA-EV Mission; and

(e) the manner in which these initiatives align with the broader vision of Azadi Ka Amrit Mahotsav and contribute to India's scientific and technological advancements?

### **Assistance to Educational Institutions**

†2631. Smt. Kamlesh Jangde:

Shri Chandra Prakash Joshi:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has taken steps to provide assistance to the educational institutions to promote research and innovation in science and technology;

(b) if so, the details thereof;

(c) the impact of research and development measures on the increasing performance of students in the educational institutions; and

(d) the steps taken by the Government to promote research and innovation in science and technology in educational institutions in Rajasthan and Sakti district in Chhattisgarh?

### **Nuclear Power Plant in Banswara District**

†2632. Shri Rajkumar Roat:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether a nuclear power plant is proposed to be set up in the Parliamentary Constituency of Banswara;

(b) if so, the date on which notification was issued for the acquisition of land and the number of people who were awarded contract for the said purpose along with the details related to notification issued and the contracts awarded thereunder;

(c) the total area of land required for the construction of the said nuclear power plant in Banswara district along with the details of the said project;

(d) whether any Environmental Impact Assessment(EIA) has been carried out in this regard and if so, the outcomes thereof along with the terms laid down regarding the safety of the said project;

(e) the quantum of electricity likely to be generated from the said project along with the names of the areas where the said generated electricity is likely to be distributed indicating the level of electricity distribution; and

(f) the details of the time span in years upto which the said Nuclear plant is likely to remain operational?

### **National Research Foundation Act**

2633. Shri Shafi Parambil:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the major objectives of the Anusandhan National Research Foundation Act and the status of implementation thereof;

(b) the source of funding for the National Research Foundation and its operation; and

(c) the total funds so far allocated for various research projects under the programme?

### **Renewable Energy Target**

2634. Dr. Mohammad Jawed:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the total capacity of India's renewable energy till date including the total installed capacity and the breakdown among solar, wind, and other renewable energy sources;

(b) the reasons for the delay in achieving the interim target of 175 GW of renewable energy; and

(c) the details of the Government's concrete plan to reach 500 GW renewable energy capacity target by 2030?

### **National Quantum Mission**

†2635. Smt. Vijaylakshmi Devi:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the specific aims and objectives of National Quantum Mission along with the estimated timeline to achieve these objectives;

(b) the major fields of research and development being focused upon under the mission;

(c) the details of funds allocated for the mission; and

(d) whether any step has been taken by the Government to encourage female scientists and if so, the details of schemes beneficiaries, if any, in this regard particularly in Bihar, district-wise?

### **AI and ML Technology Powered Integrated Dashboard**

†2636. Shri Suresh Kumar Kashyap:

Shri Kanwar Singh Tanwar:

Shri Jagdambika Pal:

Shri Bhartruhari Mahtab:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the Government proposes to set up an Artificial Intelligence(AI) and Machine Learning(ML) powered integrated dashboard to analyse news and anticipate emerging trends in the country;

(b) if so, the details thereof;

(c) whether the Government has conducted any assessment to identify the expected benefits of implementing AI and ML technologies in the Ministry's communication strategies especially for engaging citizens and combating fake information; and

(d) if so, the details thereof?

### **Computerization of Distribution Process**

2637. Shri Shirang Appa Chandu Barne:

Smt. Bharti Pardhi:

Shri Dharmendra Yadav:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government has computerised the entire distribution process covering;

(b) if so, the details thereof, State-wise, particularly in Maharashtra and Madhya Pradesh;

(c) whether eKYC of PDS beneficiaries has been completed to reduce the leakages to ineligible beneficiaries and mitigating any risk of pilferage;

(d) if so, the facts thereof, State-wise, particularly in Maharashtra and Madhya Pradesh;

(e) the number of ration cards which have been removed from PDS system after digitalisation and Aadhaar seeding, State-wise, particularly in Maharashtra and Madhya Pradesh;

(f) whether all Fair Price Shops have been provided ePoS devices to enable Aadhaar authentication of beneficiaries and if so, the facts thereof, State-wise particularly in Maharashtra and Madhya Pradesh; and

(g) if not, the time by which the ePoS will be provided to all Fair Price Shops?

### **Coastal Erosion in Visakhapatnam and Nellore District**

2638. Dr. Gumma Thanuja Rani:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government has conducted any study on coastal erosion in Visakhapatnam and Nellore districts with a significant socially disadvantaged population;

(b) if so, the details thereof; and

(c) whether any measures have been taken by the Government to protect these communities and if so, the details thereof?

### **Domestic Coking Coal Production**

2639. Shri Baijayant Panda:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the total domestic coking coal production during the financial year 2023-24 and the projected target for the year 2025;

(b) the details of coking coal imports during the last three years and the steps being taken to reduce these imports; and

(c) the status of new coking coal mines auctioned to private players under the Mission Coking Coal initiative?

### **One Station One Product (OSOP) Scheme**

2640. Smt. Himadri Singh:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has launched One Station One Product (OSOP) scheme in the country;

(b) the objectives and features of the OSOP scheme;

(c) whether the Government plans to expand the OSOP scheme by adding more eligible products and railway stations, if so, the details thereof;

(d) whether this will help in creating additional income opportunities for the marginalized section of the society; and

(e) if so, the details thereof?

### **Construction of Howrah-Mumbai Railway line in Chhattisgarh**

†2641. Shri Brijmohan Agrawal:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the construction work of the fourth line of Howrah Mumbai railway line in Chhattisgarh State has been allotted and if so, the details of the commencement of construction work and time by which it is likely to be completed, time, agency and location-wise;

(b) the details of the percentage of the work done till date and the remaining work likely to be completed;

(c) the status of pending rail projects in Chhattisgarh such as construction of new railway lines, doubling or modernization of railway lines, project-wise; and

(d) whether the construction of new railway line or special freight corridor is proposed to facilitate industrial and mineral transportation in Chhattisgarh and if so, the details thereof and the time by which it is planned to be completed?

### **Manpower in Government Departments**

†2642. Shri Ganesh Singh:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

- (a) the number of man power deployed in various Ministries/departments of the Government and PSUs; and  
 (b) the details of the number of manpower belonging to Other Backward Castes among them?

### **Production Linked Incentive Scheme for Telecom and Networking Products**

2643. Shri P P Chaudhary:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

- (a) the detailed objectives and components of the PLI scheme for telecom and networking products, along with the incentive structure and eligibility criteria thereof;  
 (b) the total financial outlay allocated under the scheme and the amount of incentives disbursed during the last three years, including company-wise details thereof;  
 (c) whether any domestic value addition targets have been set for beneficiary companies under the scheme, if so, the details thereof and achievements made so far;  
 (d) the number of companies benefiting under the scheme, category-wise (MSME/non-MSME), along with their committed investment and actual investment made thereof; and  
 (e) whether any assessment has been conducted to evaluate the scheme's impact on domestic manufacturing and exports, if so, the findings thereof, particularly regarding employment generation and import reduction?

### **Subsidy to Kisan Rail**

2644. Shri G Lakshminarayana:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the details of the subsidy being provided on freight for the transportation of fruits and vegetables by Kisan Rail over the past five years, including the percentage of subsidy provided annually and the eligible entities or stakeholders;  
 (b) the State-wise details of the subsidy provided for the transportation of fruits and vegetables by Kisan Rail during the last five years, including the total amount of subsidy provided each year for each State;  
 (c) whether it is true that the subsidy for the transportation of fruits and vegetables by Kisan Rail has now been discontinued;  
 (d) if so, the reasons therefor and its impact on the transportation of horticultural products; and  
 (e) whether the Government has any plans to reinstate the subsidy for the transportation of fruits and vegetables by Kisan Rail and if so, the timeline for its reinstatement?

### **Sakaleshpur-Subhramanya Ghat Section**

2645. Shri Kota Srinivasa Poojary:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the current status of electrification of the Sakaleshpur-Subhramanya Ghat section, and the tentative completion date for the electrification of the Bangalore-Padeel section of South Western Railway (SWR);

(b) whether the proposal sent by South Western Railway to the Central Commissioner of Railway Safety (CCRS) on train crossings at Harebetta Station on the said Ghat section has been approved, and if so, the timeline for implementation; and

(c) the plans of the Government to augment the capacity of the said Ghat section of South Western Railway?

### **Production of IT Hardware**

2646. Shri Krishna Prasad Tenneti:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) the total amount (quantity and value) of IT hardware imported, domestically produced and exported from the country during the last five years, State-wise and district-wise in Andhra Pradesh particularly Bapatla Parliamentary Constituency;

(b) the schemes/plans to increase domestic production of IT Hardware in India;

(c) the details of the women and youth centric skill training carried out and the total number of beneficiaries, State-wise and district-wise in Andhra Pradesh particularly for Bapatla Parliamentary Constituency;

(d) the total number of MSMEs promoted to participate in IT hardware manufacturing during the last five years, State-wise and district-wise in Andhra Pradesh including Bapatla Parliamentary Constituency; and

(e) the special incentives offered to women entrepreneurs to set up MSMEs/businesses focussed on IT hardware manufacturing and the funds allocated along with the steps undertaken, State-wise and district-wise in Andhra Pradesh particularly Bapatla Parliamentary Constituency?

### **Mega Solar Parks**

†2647. Shri Kanwar Singh Tanwar:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the targets set and achievements made under development of mega solar parks in various cities of the country especially in Uttar Pradesh;

(b) the criteria for selection of sites for the establishment of solar parks in the country;

(c) whether the Solar Park Scheme of the Government has been successful so far in bringing large scale solar projects in the country especially in Uttar Pradesh;

(d) if so, the details thereof;

(e) the total solar energy production capacity in comparison to target set till date, State-wise, especially in Uttar Pradesh; and

(f) the per unit average cost of solar energy, State-wise especially in Uttar Pradesh?

### **Pension Adalats**

2648. Shri Jai Prakash:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether the Government is considering to open more "Pension Adalats" in order to redress the grievances related to pension across the country; and

(b) if so, the details thereof?

### **Employment in Post Offices of Goa**

2649. Shri Captain Viriato Fernandes:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) the number of postmen engaged from Maharashtra in Goa during the last five years;

(b) the reasons for discontinuing services of locals during the said period and replacing them with candidates from Maharashtra; and

(c) the reasons for not making the Konkani language a mandatory criteria for employing personnel in post offices in Goa given the fact the local language is critical for dealing with matters in the post offices?

### **EL Nino Effect on Monsoon and Rainfall**

2650. Smt. Anita Subhadarshini:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether India Meteorological Department (IMD) has undertaken any study of EL Nino effect on Monsoon and rainfall pattern in the country in recent years;

(b) if so, the details thereof; and

(c) the details of impact of La Nino effect on the Indian monsoon pattern and its cyclical occurrence in Indian peninsula?

### **Development and Deployment of Advanced Technologies**

2651. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the details of initiatives undertaken to develop and deploy advanced technologies for mitigating the impacts of climate change particularly in coastal regions like Odisha, which are vulnerable to cyclones and rising sea levels;

(b) whether any research collaborations have been established with academic institutions in

Odisha to advance innovations in mineral exploration and sustainable resource management, if so, the outcomes of such collaborations; and

(c) the Government efforts to integrate Artificial Intelligence (AI) and Internet of Things (IoT) technologies for addressing environmental, industrial, and disaster management challenges in Odisha and other resource-rich States of India?

### **Foodgrains Storage Capacity in Karnataka**

2652. Shri Rajmohan Unnithan:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether Karnataka State is facing acute shortage of foodgrains storage capacity and requires additional storage capacity and if so, the details thereof;

(b) the findings of warehousing gap assessment study conducted by National Bank for Agriculture and Rural Development (NABARD) for effective storage capacity for PDS commodities in Karnataka along with reaction of the Government thereto;

(c) whether the FCI, CWC and the Government of Karnataka have effectively solved this issue of acute shortage of foodgrains storage capacity; and

(d) if so, the details thereof?

### **Post Office Services**

2653. Shri Y S Avinash Reddy:  
Dr. Kirsan Namdeo:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) the details of the number of post offices across the country, along with the total number of savings accounts in these post offices and the facilities provided to their account holders;

(b) whether the post offices have been established in all the major villages in the country to ensure the smooth implementation of communication systems;

(c) if so, the details thereof;

(d) whether all the post offices in the country have been equipped with modern technology; and

(e) if so, the details thereof including the specifics of modernisation efforts?

### **PMGKAY in Karnataka**

2654. Shri P C Mohan:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Government is successfully implementing Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) and if so, the details thereof;

(b) the number of its beneficiaries in Bengaluru Urban district;

(c) the funds allocated and spent in the State of Karnataka since the inception of PMGKAY, year-wise; and

(d) the monthly allotment of foodgrains for the State of Karnataka under the Yojana along with the total percentage of beneficiaries among urban and rural population?

### **NESIDS**

2655. Shri Bibhu Prasad Tarai:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) whether the restructuring of North East Special Infrastructure Development Scheme (NESIDS) into two components– Roads and Other Roads Infrastructure have impacted on the overall completion of the Scheme; and

(b) the details number of projects completed under?

### **Allocation of Funds in New Railway Projects**

2656. Shri Malaiyarsan D:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the number of new railway projects initiated by the Government during the last three years and the current year;

(b) the total funding allocated for these projects within Tamil Nadu including Kallakurichi Constituency during the last three years and the current year and their current status;

(c) the expected completion timeline for these projects and their anticipated impact on improving railway infrastructure; and

(d) the steps being taken to ensure timely execution and prevent delays in these projects.

### **Supply of Coal to Kerala**

2657. Shri K C Venugopal:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether the Government has received any request from Government of Kerala to ensure supply of required MT coal per day for the power generation units in Kerala as per the Fuel Supply Agreement (FSA) and if so, the details thereof;

(b) whether the Government has taken appropriate steps to mitigate the coal supply issue and if so, the details thereof; and

(c) whether the Ministry of Coal and Ministry of Railways have any agreement to provide adequate rail rakes for transport of coal and if so, the details thereof?

### FCI Godowns

†2658. Shri Satpal Brahamchari:  
Shri Ravindra Shukla *Alias* Ravi Kishan:  
Shri Chandra Prakash Choudhary:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the number of godowns of Food Corporation of India currently operating in various States including each district of Jharkhand, Haryana and Uttar Pradesh particularly in Giridih and Sonipat Lok Sabha Constituencies;

(b) the capacity of these godowns and whether the grains stored in these godowns are in excess of their capacity as a result of which a large quantity of grains gets rotted;

(c) if so, the details thereof;

(d) whether any proposal regarding the construction/establishment of new/more godowns in various States of the country including the said States Haryana particularly in Giridih and Sonipat Lok Sabha Constituency is under consideration of the Government; and

(e) if so, the details thereof and the time-limit set for the same?

### ITI Limited

2659. Shri Rahul Gandhi:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether ITI Limited, Raebareli is considering any proposal for manpower rationalization and if so, the details thereof;

(b) the details of permanent employees, contractual staff and casual workers since 2020 in ITI Limited's manufacturing facility in Raebareli, year-wise;

(c) whether the Government has taken action to address complaints regarding delay in the release of salaries at ITI Limited, Raebareli and if so, the details thereof; and

(d) the details of the order book position of ITI Limited's manufacturing facilities across the country and specifically for Raebareli?

### Cut of Advance Ticket Reservation Period

2660. Shri Dineshbhai Makwana:  
Smt. Aparajita Sarangi:  
Shri Harendra Singh Malik:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of reduced advance ticket reservation period in Indian Railways;

(b) whether the new rule improves ticket availability for genuine passengers and reduces instances of cancellations and no-shows and if so, the details thereof;

(c) whether it is a fact that due to server down during Tatkal ticket booking, common people are not able to get tickets and agents and mafia people benefit from this; and

(d) if so, the plans formulated by the Government to stop this and to make Tatkal tickets easily available to the general public?

### **Strengthening of Telecommunications Department**

†2661. Shri Amra Ram:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

- (a) whether the Government proposes to strengthen the Department of Telecommunications;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Department has implemented 5G facility across the country;
- (d) if not, the reasons therefor; and
- (e) the date by which the said facility is likely to be made available?

### **Integrated Development of Amritsar**

2662. Shri Gurjeet Singh Aujla:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

- (a) the specific plans formulated by the Government for integrated development of Amritsar and its border areas to ensure economic growth, social progress and national security;
- (b) whether the Government has allocated or proposed to allocate the special grants or packages to boost economic opportunities including investment in industries, agriculture, food processing and tourism, if so, the details thereof;
- (c) whether the Government has a roadmap to improve border-area infrastructure, including roads, railways, air connectivity, to enhance trade and tourism potential, if so, the details thereof; and
- (d) the steps being taken by the Government to address challenges particularly to the border region such as unemployment, lack of healthcare facilities and limited access to modern education?

### **Reopening of Defunct Coal Mines**

2663. Shri Dushyant Singh:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

- (a) the details of the strategies being implemented by the Ministry to sustain the growth in coal production, particularly in Rajasthan compared to other coal-rich areas across the country and the manner in which these strategies align with the national goals of self-sufficiency and reducing dependence on coal imports;
- (b) whether the Ministry plans/proposes to reopen defunct coal mines under a revenue-sharing model and contribute to the growth of coal production and economic development, particularly in Rajasthan which promotes local employment and revenue generation, if so, the

details thereof and if not, the reasons therefor;

(c) the details of the launch of commercial mining on a revenue-sharing basis and the specific outcomes in terms of increased coal production throughout the country; and

(d) whether the Ministry is considering reforms to support greater participation from private players including international investors in the coal mining sector and if so, the details thereof?

### **Proposals under North East Council Funds**

2664. Shri Biplab Kumar Deb:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details of the proposals received, approved and completed under the North East Council (NEC) funds during the last five years; and

(b) the details of funds sanctioned under NEC Funds during each of the last five years and State-wise?

### **Curb Black Marketing of Tickets**

2665. Shri Ananta Nayak:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Railways has reduced the time for booking of railway tickets in advance to curb black marketing of tickets;

(b) if so, the details thereof;

(c) whether the railways has issued the notification in this regard;

(d) if so, the details thereof and if not, the time by which it is likely to be done; and

(e) the other measures taken/being taken by the Government to curb the black marketing of railway tickets and facilitate the travellers who want to plan their train journey in advance?

### **Lagging of Wind Energy**

2666. Shri Ramasahayam Raghuram Reddy:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the reasons for which wind energy lags behind solar energy in terms of meeting energy needs of the country;

(b) the steps taken to encourage production and uptake of wind energy;

(c) whether the Government has conducted an impact assessment of the shift from feed-in tariff mechanism (guaranteed above-market price for producers) to tariff determination through competitive bidding in terms of setting up of new projects and if so, the details thereof;

(d) whether the Government intends to conduct a feasibility study for offshore wind energy projects; and

(e) if so, the details thereof?

### Coal Mines in Maharashtra

†2667. Shri Sanjay Uttamrao Deshmukh:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

- (a) the number of coal mines located in Yavatmal district of Maharashtra;
- (b) the total number of workers engaged in coal mines situated in Yavatmal district; and
- (c) the number of coal mines leased out in Yavatmal district?

### Commercial Coal Mining

2668. Smt. Kanimozhi Karunanidhi:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

- (a) the details of the number of coal blocks auctioned under commercial coal mining scheme and the amount of land auctioned for the mining process, State-wise;
- (b) whether there has been any displacement of the local population especially the tribals due to commercial coal mining scheme;
- (c) if so, the details thereof and the measures taken by the Government to compensate the affected people;
- (d) the details of the revenue generated by the Government through the revenue-sharing model for this scheme and the details of such revenue shared with the respective State Governments;
- (e) whether there has been an increase in the number of direct and indirect employment through the introduction of commercial coal mining; and
- (f) if so, the details thereof and if not, the reasons therefor?

### Accidents in Coal Mines

†2669. Shri Ummeda Ram Beniwal:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

- (a) whether the accidents taking place in coal mines are higher than those taking place in non-coal mines in the country during the last five years;
- (b) if so, the details thereof, coal mine/State-wise along with the reasons therefor;
- (c) the steps taken by the Government to ensure latest safety measures to avoid such accidents;
- (d) whether eco-friendly surface mines are being used for blast-free mining and if so, the details thereof and if not, the reasons therefor;
- (e) the coal production recorded in Barmer district of Rajasthan during each of the last five years;
- (f) whether the public and the private sector undertakings are functioning there as per the norms laid down for the same;

- (g) the details of complaints received in this regard; and
- (h) the action taken thereon along with the number of cases disposed of out of these?

### **Domestic Coal Production**

2670. Dr. Nishikant Dubey:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

- (a) the details of the current annual production of coal in the country;
- (b) the details of the annual coal production in the country during each of the last five years;
- (c) whether the Government is planning/proposes to increase the domestic coal production in the country; and
- (d) if so, the details thereof?

### **Modernization of Kerala Railway Station**

2671. Shri K Radhakrishnan:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Government is implementing any scheme for the modernization of railway stations in all over the country;
- (b) if so, the details of the railway stations modernized during the last five years or proposed to be modernized, State-wise especially in Kerala; and
- (c) the number of railway stations which are proposed to be modernized in the country including Kerala?

### **Establishment of Advance Research Laboratories**

2672. Shri Daggumalla Prasada Rao:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

- (a) the number of advance research laboratories established in academic institutions;
- (b) the details thereof, State-wise;
- (c) whether the Government has any data regarding the physical progress and financial allocations made and utilized for the establishment of advance research laboratories in academic institutions;
- (d) if so, the details thereof, State-wise especially in the State of Andhra Pradesh;
- (e) the details of the metrics involved and process used for selecting institutions where advance research laboratories are to be established under the said scheme;
- (f) the details of the progress of international, bilateral and multilateral cooperation made and the countries working and interested in collaborative research in sustainable energy, water, etc.; and
- (g) the details of the outcome of the scheme in building institutional and human capacity and

progress made in innovation technology development and deployment?

### **Linking of Aadhaar Card with PAN and EPF**

2673. Dr. Bachhav Shobha Dinesh:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

- (a) whether enrolment in Aadhaar is voluntary or mandatory, if so, the details thereof;
- (b) whether linking of Aadhaar is voluntary or mandatory with PAN and Employees' Provident Fund (EPF) and if so, the details thereof;
- (c) whether there is a provision to withdraw consent from linking of PAN, EPF and Aadhaar, if so, the details thereof and if not, the reasons therefor;
- (d) the number of court cases regarding linking of PAN, EPF and Aadhaar including their current status;
- (e) the purpose of linking of Aadhaar and PAN;
- (f) whether the QR code of an older Aadhaar card retain any validity in case a new Aadhaar card with updated information is generated;
- (g) if so, whether the QR code of older Aadhaar require online verification; and
- (h) whether there are measures in place to prevent misuse of creation of multiple valid QR codes of same Aadhaar ID through updating minor details and if so, the details thereof?

### **Rules for Posting of Spouse at Same Station**

2674. Shri Anil Yeshwant Desai:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

- (a) whether there is any provision or rules for posting husband and wife at the same station for the care of their family bonding;
- (b) if so, the details thereof and the departments where these rules are applicable;
- (c) whether there is any remedy or protection available under the said rules in the instance of transfer of one spouse to any other station; and
- (d) if so, the details thereof?

### **Unsold Energy**

2675. Shri Manish Tewari:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

- (a) the total quantum of renewable energy capacity including solar and wind that remains unsold till date;
- (b) the reasons behind renewable energy projects failing to secure Power Purchase Agreements (PPAs) or Power Supply Agreements (PSAs) in the country;
- (c) the total number of auctions conducted by the Solar Energy Corporation of India (SECI)

that have resulted in unsold capacity during the last five years; and

(d) the manner in which the Government proposes to ensure that newly auctioned renewable energy projects do not face the same challenges of unallocated power?

### **Construction Work halted at Nemom Terminal**

2676. Dr. Shashi Tharoor:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the total worth of the project for the construction of Nemom Terminal;

(b) the total funds released by the railway board for the project;

(c) whether the contract for Rs. 22 crore worth of work has already been awarded to the company, but the Central Government has paid only Rs. 7 crore;

(d) if so, the reasons therefor;

(e) whether the funds are not being released promptly as the project may face delays and not be completed by March 2026, given that the optimal period for construction, from December to May, is free of rainfall; and

(f) if so, the reasons for the delay in the release of funds for the construction of the said Terminal?

### **Solar Energy Policy**

†2677. Shri Gajendra Singh Patel:

Shri Patel Umeshbhai Babubhai:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether there is any solar energy policy which is being implemented to support the development of renewable energy sector in the country including Union Territory of Dadar and Nagar Haveli and Daman and Diu, if so, the details thereof;

(b) the amount of subsidy and the scheme under which subsidy is being provide to promote use of domestic solar energy in the country including Union Territory of Daman and Diu;

(c) the number of beneficiaries added till date after formulation of policy in the country especially in Union Territory of Daman and Diu, scheme-wise; and

(d) the target and timeline set under the policy?

### **Progress and Timeline for Completion of the Shimoga to Shikharipura Phase 1 New Railway Line**

2678. Shri B Y Raghavendra:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the reasons for the slow progress in the construction of the Shimoga to Shikharipura Phase 1 railway line, despite the completion of land acquisition process;

(b) the current status of the construction work on this railway line and the progress made in percentage terms;

(c) the measures being implemented to expedite the work on this project to ensure timely completion; and

(d) the expected timeline for the completion and operationalization of the said line?

### **Percentage of Electrified Tracks**

2679. Shri Vishweshwar Hegde Kageri:  
Shri Biplab Kumar Deb:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

the details of the percentage of tracks electrified during the last three years in the country, State-wise particularly in the States of Tripura and Karnataka?

### **Affordable Travel Option for Economically Disadvantaged Passengers**

2680. Ms. Praniti Sushilkumar Shinde:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is taking measures to ensure affordable travel options for economically disadvantaged passengers in light of the reduction of sleeper coaches and the increase in AC coaches;

(b) if so, the details thereof, including specific steps being taken to ensure affordability for these passengers and if not, the reasons therefor; and

(c) the specific data on the number of sleeper and AC coaches in trains passing through Solapur for the years 2020 and 2024, including any changes in the number of AC coaches?

### **Schemes in Science and Technology**

†2681. Smt. Delkar Kalaben Mohanbhai:

Will the Minister of SCIENCE AND TECHNOLOGY

विज्ञान और प्रौद्योगिकी मंत्री

be pleased to state:

(a) the details of the schemes related to science and technology being implemented in various parts of the country especially in Dadar and Nagar Haveli, State-wise;

(b) the details of number of persons especially the women who benefitted from the said schemes and got help in starting their respective employment in the country especially in Dadar and Nagar Haveli during the last two years, State and district-wise;

(c) the positive steps being taken or proposed to be taken by the Government to implement the said schemes properly and make them accessible to the rural people so as to benefit all the people; and

(d) the steps taken by the Government in this regard till date?

### **Construction of New Railway Line to Connect Remote Rural Areas in Uttar Pradesh**

†2682. Shri Arun Kumar Sagar:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has taken/propose to take steps to construct a new railway line from Farrukhabad-Alhaganj Jalalabad-Shahjahanpur-Powayan-Khutar-Mailani-Pilibhit to connect remote rural areas of Shahjahanpur, Farrukhabad, Lakhimpur-Kheri, Badaun, Pilibhit district of Uttar Pradesh with railway network;

(b) if so, the details thereof; and

(c) the details of the progress made so far in this regard?

### **Stoppage Stations for Trains**

†2683. Shri Gyaneshwar Patil:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether services of the train number 19013-19014 Surat-Bhusaval-Katni and train number 11115-11116 Bhusaval to Itarsi MEMU trains introduced after the Corona period has been restarted;

(b) if so, whether any proposal regarding stoppage of the said trains at Asirgarh Road, Chandni, Mandwa, Kohdad, Bagmar railway stations is under consideration of the Government; and

(c) if so, the time by which the said proposal are likely to be approved by the Government so that hundreds of people be benefited by the stoppage at the said railway stations and more revenue be generated?

### **e-Kisan Upaj Nidhi**

2684. Shri Muhammed Hamdullah Sayeed:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the objectives and key features of e-Kisan Upaj Nidhi (Digital Gateway);

(b) the criteria and procedures for farmers to avail of Post-harvest pledge finance under this initiative;

(c) the total number of farmers benefited from this scheme so far, State/UT-wise; and

(d) the steps being taken by the Government to create awareness among farmers about the initiative?

### **Projects under PM-DeVINE**

2685. Shri Pradyut Bordoloi:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details of the projects sanctioned by the Government under the Prime Minister's Development Initiative for North Eastern Region (PM-DeVINE) since inception and the funds that have been earmarked for the same, year-wise;

(b) the details of the amount of funds that have been earmarked for PM-DeVINE during the last three years against the amount of funds that have been actually sanctioned under the scheme for usage;

(c) the details of the physical progress of ongoing projects and the originally intended dates for completion of the same; and

(d) whether all projects under PM-DeVINE are to be completed by 2025-26 and if not, the reasons therefor?

### **Solar Power Installed Capacity**

2686. Shri Praveen Patel:  
Shri Vijay Kumar Dubey:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the total installed solar capacity in the country;

(b) whether it is a fact that the global position of India in terms of solar power installed capacity has improved during the last ten years; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Unmanned Railway Crossings in the Country**

†2687. Dr. Anand Kumar:  
Shri Daroga Prasad Saroj:  
Shri K Radhakrishnan:  
Shri Mansukhbhai Dhanjibhai Vasava:  
Shri Mukesh Rajput:  
Dr. Sanjay Jaiswal:  
Shri Ujjwal Raman Singh:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the number of railway crossings in the country, State-wise, particularly in Bahraich, Uttar Pradesh;

(b) the number of unmanned level crossings in the country from 2018 to 2024, year wise;

(c) the steps taken by the Government to remove the level crossings and make them unmanned in the country particularly in Uttar Pradesh, Madhya Pradesh, Bihar, Andhra Pradesh and Assam;

(d) whether any special measures have been taken by the Government to expedite the progress of such works and the funds allocated for such works along with the criteria for sanctioning of such works and if so, the details thereof;

- (e) the measures taken to reduce the problem of waterlogging in railway underpasses;
- (f) the number of railway crossing closed during 2021-24 and the details of unmanned crossings closed down in Gujarat;
- (g) the time by which the work of approved overbridge railway crossing number 429 is likely to be completed in Jalalpur;
- (h) the number of Railway Under Bridges and Railway Over Bridges constructed from 2018 to till date to eliminate unmanned level crossings;
- (i) the number of deaths reported during 2022-2024 due to said level crossings and the manner in which assistance provided to the families of deceased persons, state-wise; and
- (j) whether the Government proposes to start any campaign to prevent such accidents, if so, the details thereof?

### **Allocation of Additional Foodgrains**

†2688. Shri Ravindra Dattaram Waikar:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

- (a) the number of States which have requested for additional foodgrains from the Food Corporation of India (FCI) in the State of Maharashtra including Mumbai during the last five years along with the details of all requests accepted and rejected including the rate of foodgrains supplied;
- (b) the details of quantity and value of each type of grains sold by FCI in the domestic and global open market during the last five years, State-wise;
- (c) the quantum of foodgrains rotten in the godowns of the FCI during each of the last five years;
- (d) the area required for the godowns and the area presently available with FCI along with the plan for the required godowns;
- (e) whether the Government is considering any proposal with regard to the existing foodgrains godowns and for opening of new foodgrains godowns in the State of Maharashtra including Mumbai; and
- (f) if so, the details of the districts identified in this regard?

### **District Mineral Foundation**

2689. Dr. Kirsan Namdeo:

Will the Minister of MINES

खान मंत्री

be pleased to state:

- (a) the details of the funds allocated from the District Mineral Foundation (DMF) to the tribal districts, particularly in Maharashtra to carry out developmental works during the last three years, State and Item-wise; and
- (b) the details of the beneficiary from the fund spent by the DMF in the tribal districts particularly in Maharashtra during the said period, year-wise?

### PMKKKY in Rajasthan

†2690. Dr. Manna Lal Rawat:

Will the Minister of MINES

खान मंत्री

be pleased to state:

(a) whether work is being undertaken under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) particularly in Rajasthan;

(b) if so, the details and the updated status thereof particularly related to Udaipur, Salumber, Dungarpur and Pratapgarh districts of Rajasthan; and

(c) the details of the funds allocated by the Government to Rajasthan alongwith the funds utilized during each of the last three years and the current year till date, district-wise?

### Kanchanjunga Express-goods Train Collision in West Bengal

2691. Ms Sayani Ghosh:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the probe report on the Kanchanjunga Express-goods train collision in West Bengal pointed out that it was an “accident-in-waiting” due to “lapses at multiple levels” in managing train operations in the event of “automatic signal failures”, and could have been avoided, if so, the details thereof;

(b) whether the Commissioner of Railway Safety (CRS) probing the incident also called for implementation of the automatic train-protection system—KAVACH—on top priority, if so, the details thereof;

(c) the number of train accidents that have taken place due to signalling failure during the last five years;

(d) the number of vacancies of signalling and telecom personnel existing in the Railways against the sanctioned strength; and

(e) the steps taken by the Government to ensure speedy rollout of KAVACH and filling vacancies of signalling and telecom personnel by the Indian Railways?

### Indian Standards on EV Charging

2692. Shri Suresh Kumar Shetkar:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Bureau of Indian Standards organised a programme on Electric Vehicle (EV) standards and officials were sensitised to the Indian Standards on EV charging (IS 17017) series, which will help in the effective implementation of the States Electric Vehicles Policy in the States and if so, the details and present status thereof, State-wise; and

(b) whether several initiatives were introduced to boost the purchase of EVs and standards play a major role in ensuring the safety, quality and compatibility of EV infrastructure in the States and if so, the details and the present status thereof?

### Menace of Fake News

2693. Shri Tejasvi Surya:  
Shri Darshan Singh Choudhary:  
Shri Kuldeep Indora:  
Shri Jagadish Shettar:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री  
be pleased to state:

- (a) whether the Government has any proposal to develop an effective mechanism to combat fake news affecting adversely the society at large in the country;
- (b) if so, the details for fixing accountability and persuading internet platforms to be more careful and responsible;
- (c) whether any steps have been taken by the Government to counter fake news on social media including mandating appointment of ombudsman by social media companies to check fake news and if so, the details thereof; and
- (d) whether the Government has proposed to impose penalty on the persons engaged in propagating false news and if so, the details thereof?

### National Youth Parliament Competition

2694. Shri Devusinh Chauhan:

Will the Minister of PARLIAMENTARY AFFAIRS

संसदीय कार्य मंत्री  
be pleased to state:

that the objectives of the National Youth Parliament Competition and its role in promoting democratic awareness among youth?

### Reservation for EWS

2695. Shri P V Midhun Reddy:

Will the PRIME MINISTER

प्रधान मंत्री  
be pleased to state:

- (a) whether the Government is implementing the 10 per cent reservation for EWS category in UPSC civil services;
- (b) if so, the details thereof along with the number of candidates selected under the category since 2019;
- (c) whether the EWS category is being provided the leverage of age relaxation and number of additional attempts like other reserved categories; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Roster of Reservation in Single Post

†2696. Shri Bhausahab Rajaram Wakchaure:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

- (a) whether the Government has taken or proposes to take any steps to implement the roster of reservation even in a single post so that the reserved category can get an opportunity to serve in the higher post of Head of Institutions/Organizations/PSUs; and  
 (b) if so, the details of the progress made so far in this regard?

### **Optical Line Terminal**

†2697. Shri Patel Umeshbhai Babubhai:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

- (a) whether the Government is aware that under the Digital India initiative, BBNL has awarded the work of connecting the Gram Panchayats with the internet service in the State of Gujarat to ITI Ltd., Bangalore through GFGNL, Gandhinagar under the bidding system and if so, the details thereof;  
 (b) the dates on which the work of each Optical Line Terminal (OLT) is likely to be completed in Gujarat and Daman & Diu, district-wise and the last date for putting OLT on maintenance after the completion of said work by ITI;  
 (c) the current status of payment made to the MSME contractors who have completed the work of the said OLTs and the reasons for non-payment to some Contractors, if any, and the time by which the said payments are likely to be made;  
 (d) whether any changes have been made in the first signed contract between ITI and the contractors, if so, and the status of the interests of the MSME contractors as a result thereof; and  
 (e) whether the changes in the contract have been made after awarding the same and if so, the legality of the said contract?

### **RTI Applications**

2698. Shri Anto Antony:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

- (a) the details of RTI applications filed during the last ten years, year-wise;  
 (b) the percentage of RTI applications which were filed during the said period have been successfully resolved;  
 (c) the number of RTI applications that are currently pending; and  
 (d) the details of public authorities which have received the highest number of RTI applications during the last ten years?

### Identifiable Infrastructural Bottlenecks faced by Railways

2699. Shri Arvind Ganpat Sawant:  
Shri Shrirang Appa Chandu Barne:  
Smt. Bharti Pardhi:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Indian Railways has been facing certain identifiable infrastructural bottlenecks;
- (b) if so, whether such constraints only prove to impede efficiency and restrict the capacity of rail freight operations, undermining the competitiveness against other modes of transportation;
- (c) if so, the response of the Union Government thereon;
- (d) whether it is crucial to increase rail freight share for economic growth and addressing environmental concerns; and
- (e) if so, the steps taken by the Union Government to address these challenges to enhance the railway's operational capabilities and fostering sustainable growth?

### Fund Deductions against Tilam Sangh

2700. Shri Rao Rajendra Singh:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

- (a) whether the Government has made deductions worth Rs. 41.57 crore against Rajasthan Rajya Tilhan Utpadak Sahakari Sangh Limited (Tilam Sangh) during the year 2009-10 to 2014-15 and if so, the reasons therefor;
- (b) whether the Government has approved the final rates based on audited statements of the year 2015- 16 to 2016-17 and if not, the time by which it is likely to be done; and
- (c) whether there is any plan/proposal to provide immediate relief to these deprived farmers in the form of some package or advance amount to Tilam Sangh and if so, the details thereof?

### Automatic Block Signaling

2701. Shri Jagdambika Pal:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the details of Automatic Signaling and the manner in which it improve train operations;
- (b) the details about the existing guidelines for provision of Automatic Block Signaling over Indian Railways; and
- (c) the details of route Kilometers that have been provided with Automatic Block Signaling during the last ten years?

### Initiatives of operation 'Meri Saheli'

2702. Shri Benny Behanan:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has assessed the efficacy of measures like CCTV installation, face recognition technology and Child Help Desks (CHDs) in safeguarding vulnerable children and women on railway premises;

(b) the current status of the 'operation 'Meri Saheli' initiative and the impact of the said initiative on the safety of single female travelers on Railways along with future expansion plans;

(c) whether collaborative initiatives are underway between the Ministry of Women and Child Development, the Ministry of Railways and State Governments to expedite the establishment of AHTUs and if so, the nature of these initiatives and targeted timelines for completion; and

(d) the projected timeline for the nationwide expansion of Child Help Desks at major railway stations and the number of stations where such desks have already been provided?

### **Health impact of Rising Temperatures**

2703. Dr. Shivaji Bandappa Kalge:

Will the Minister of EARTH SCIENCES

पृथ्वी विज्ञान मंत्री

be pleased to state:

(a) whether the Government is aware that the year 2024 might become the hottest year on record;

(b) if so, the measures taken by the Government to address the health and environmental impacts of extreme heat, particularly for vulnerable populations;

(c) whether the Government is strengthening climate resilience and adaptation strategies to address rising temperatures; and

(d) if so, the details thereof and if not, reasons therefor?

### **Reduction in Sugar Stock Levels**

2704. Shri Chamala Kiran Kumar Reddy:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the details of the percentage reduction in sugar stock levels due to diversion to ethanol production since 2022, State-wise;

(b) whether the Government has identified thresholds for sugar stock levels below which ethanol production must be curtailed to safeguard food security;

(c) if so, the details of these thresholds and the action plan in case sugar stocks fall below this limit; and

(d) if not, the reasons therefor?

### **Guru Nanak Darbar in Shillong**

2705. Shri Gurmeet Singh Meet Hayer:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) whether the historic Gurdwara Guru Nanak Darbar in Shillong's Punjabi Lane is at risk of demolition due to redevelopment plans of State Government, despite protests by the local Sikh community and national organizations such as the SGPC;

(b) if so, the immediate steps taken by the Government to ensure its protection;

(c) whether the Union Government has engaged with the Meghalaya Government to prevent actions that could harm religious structure in the area and if so, the details thereof;

(d) the measures being taken to safeguard the constitutional rights of minority communities involved in this dispute; and

(e) whether the Government has a plan to balance between urban development and preservation of such historic and religious sites and if so, the details thereof?

### **Construction of Railway Bridges/Underpass/Link road/Footpath at Davanagere, Karnataka**

2706. Dr. Prabha Mallikarjun:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has plans for construction of a railway bridge or underpass at the Davanagere fish market, Link Road at Ashoka talkies in Davanagere which is currently narrow for commuters to travel and a path at Lingeshwara temple in Davanagere;

(b) if so, whether a study team of railway officials has been appointed to inspect the feasibility of construction of railway bridge/underpass/link road/footpath at the said locations; and

(c) if so, the time by which the action is expected to be taken by the Government in this regard?

### **Misuse of AI and Media**

†2707. Shri Vivek Thakur:

Will the Minister of INFORMATION AND BROADCASTING

सूचना और प्रसारण मंत्री

be pleased to state:

(a) whether the Government proposes to take any action against possible misuse of Artificial Intelligence (AI) and media such as AI generated fake videos and audios; and

(b) if so, the details thereof?

### **Complaints Received by Directorate of Public Grievances**

2708. Dr. Thirumaavalavan Tholkappiyan:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

- (a) whether the Government has the data pertaining to the number of complaints received from the public to the Directorate of Public Grievances;
- (b) if so, the number of complaints received, State and Ministry/department-wise; and
- (c) whether any time limit is stipulated for redressal of the complaints and if so, the details thereof?

### **Implementation of Railway Projects in Karnataka**

2709. Shri Govind Makthappa Karjol:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Government has announced any new railway projects for the State of Karnataka in the current budget of 2024-25 and if so, the details thereof;
- (b) the details of the funds allocated for development of said projects in Karnataka during the year, project wise;
- (c) the details of the current working progress status of the railway line connecting Davangere and Tumkuru;
- (d) whether the Government has held meetings/consultations with the State Government of Karnataka regarding acquisition of land and clear of other pending issues in this regard; and
- (e) if so, the details thereof and if not, the reasons therefor?

### **Overcrowding on Long-distance Train Routes**

2710. Shri Karti P Chidambaram:  
Shri Parshottambhai Rupala:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the measures taken by the Government to handle workload, evaluate staffing levels and improve operational processes at each railway station of the country;
- (b) whether the Government is aware that alarming and persistent overcrowding on long-distance train routes is resulting in widespread passenger complaints about discomfort, safety concerns and poor travel conditions;
- (c) the specific measures taken/to be taken by the Government to address overcrowding on high-demand routes, including the introduction of additional trains, increasing service frequencies or augmenting existing services to enhance safety and passenger comfort; and
- (d) whether the Government proposes to prioritize the expansion and improvement of regular, high-frequency train services to overcome the challenges rather than focusing disproportionately on luxury/premium projects?

### **Social Harmony among Religious Minorities**

2711. Smt. Mala Roy:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) whether the Government envisions the role of interfaith initiatives and education in promoting social harmony and understanding among the different minority religious communities; and

(b) if so, the details thereof?

### **Survey for Kovvur to Bhadrachalam Railway Line**

2712. Dr. D. Purandeswari:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the status of the pending survey for the proposed railway line between Kovvur to Bhadrachalam;

(b) the reasons for the delay in the survey for the said railway line and the steps taken by the Government to expedite it;

(c) whether the any funds have been allocated for the survey and if so, the amount and utilization status of such funds;

(d) the estimated timeline for the completion of the said survey and subsequent steps for approval and construction of the said railway line; and

(e) whether the Government plans to prioritize this project in the current financial year, considering the potential benefits for connectivity and local development and if so, the details thereof and if not, the reasons therefor?

### **Creation of a Separate Directorate of Information Technology**

2713. Shri Bishnu Pada Ray:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether the Government has received a communication from the Public Representative (Member of Parliament) from Andaman & Nicobar Islands vide letter No. MP/ANI/2024/162 dated 9th October, 2024 regarding the creation of a separate Directorate of Information Technology and strengthening of IT cadres within the Andaman & Nicobar (A&N) Administration;

(b) if so, the details of the measures suggested in the proposal;

(c) the action taken or proposed to be taken by the Government in this regard including consultations or approvals sought from relevant stakeholders;

(d) whether any financial or technical support is planned to be extended to the A&N Administration for the establishment and operationalization of the Directorate of Information Technology; and

(e) if so, the timeline for implementation of this proposal in case it is approved?

### **Installing Solar Panels on Rail Lines**

†2714. Shri Daroga Prasad Saroj:

Shri Sanjay Haribhau Jadhav:

Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government proposes to generate power by installing solar panels on both sides of the railway lines and if so, the details thereof;

(b) the details of windmill and solar energy installed in Azamgarh district under Lalganj Parliamentary constituency of Uttar Pradesh, Parbhani and Osmanabad Parliamentary Constituencies during the last five years;

(c) the decision taken by the Government to implement hybrid energy projects (windmills and solar energy) to generate renewable energy in Uttar Pradesh, Maharashtra including Marathwada region;

(d) the cost incurred under the said project in Uttar Pradesh including Azamgarh district and Marathwada region including Parbhani and Osmanabad districts; and

(e) whether the local people have got employment through the said scheme and if so, the details thereof?

### **Electrification of Railway Lines in Tamil Nadu**

2715. Shri Navaskani K:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the status of railway lines electrification in Tamil Nadu alongwith the total route kilometers electrified in the State during the last three years;

(b) the details of ongoing electrification projects in Tamil Nadu and the expected timeline for their completion;

(c) whether the Government has prioritized electrification of railway lines in backward and remote regions of the country;

(d) the list of backward districts where electrification work has been undertaken recently;

(e) whether electrification of railway lines is being linked with the modernization of signaling and track infrastructure; and

(f) if so, the details of modernization projects being implemented alongside electrification work?

### **Delhi to Kamakhya Junction via Kanpur and Etawah**

†2716. Shri Bharat Singh Kushwah:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether North East Express train has been operated from Delhi to Kamakhya junction via Kanpur and Etawah, if so, the details thereof;

(b) whether the said train is likely to be operated from Delhi, Gwalior, Etawah and Kanpur to Kamakhya junction so as to provide train service to the people of Madhya Pradesh for Kamakhya; and

(c) if so, since when?

### **Renewable Energy Production**

†2717. Shri Sanjay Haribhau Jadhav:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government has conducted any analysis regarding production of renewable energy in the country including Maharashtra and if so, the details thereof;

(b) whether the Government has formulated any scheme to formulate adoption of renewable energy sources at domestic level in the country especially in rural areas;

(c) whether the Government is providing facilities to adopt clean energy at domestic level and if so, the details thereof;

(d) whether the Government is providing or considering to provide subsidy or incentives to families adopting renewable energy source; and

(e) if so, the details thereof?

### **Benefits of Moon Mission**

2718. Shri Balabhadra Majhi:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) the details of the findings on the Moon by different countries which sent spacecraft to the Moon; and

(b) the details of expected benefits from the Moon Mission?

### **Amendment to Telecommunication, Act 2023**

2719. Dr. D Ravi Kumar:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether the Government is considering amendments to the Telecommunications Act, 2023 to repeal Section 20 or introduce safeguards to prevent its potential misuse;

(b) the steps taken by the Government to ensure transparency by maintaining and publishing records of all orders issued under Section 20 of the Telecommunications Act and the Telecom Suspension Rules, 2017;

(c) whether the Government proposes to release quarterly compliance reports detailing internet shutdown orders and their adherence to the laws in force;

(d) whether the Government has evaluated the need for an independent inquiry into the economic, social and community-wide impacts of internet shutdowns in the country; and

(e) the measures being taken to assess and address the consequences of frequent internet shutdowns on country's economy and societal well-being?

### **Accuracy/Transparency in Government Statistics**

2720. Shri Rajesh Ranjan:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्री

be pleased to state:

(a) the measures undertaken by the Government to address issues with the accuracy and transparency of official statistics, particularly in areas such as employment and economic growth;

(b) the steps taken to standardise data collection methodologies and definitions across various Government agencies to ensure consistency and reliability of statistical data; and

(c) whether the Government has engaged with independent experts and stakeholders for the review and validation of official statistics, to ensure credibility and public trust in Government data and if so, the details thereof?

### **Tariff Hikes in various Telecom Services**

2721. Shri Rajiv Pratap Rudy:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

(a) whether it is a fact that there have been tariff hikes in various telecom services during the last few months, and if so, the details thereof;

(b) whether the Government is aware that these hikes have resulted in a significant number of people being unable to afford recharge services, thereby losing access to basic communication facilities;

(c) the total number of subscribers for major telecom companies such as Jio, Airtel, and Vodafone-Idea before and after the tariff hikes, and the percentage decline, if any, in their user base;

(d) the steps being taken by the Government to ensure that common people, especially those in rural and economically weaker sections, do not suffer due to unaffordable telecom tariffs;

(e) the role of BSNL playing in providing affordable and accessible telecom services amidst these tariff hikes; and

(f) whether there is any proposal to strengthen BSNL's presence and if so, the details thereof?

### **Development of Bagaha Railway Station under Amrit Bharat Station Scheme**

†2722. Shri Sunil Kumar:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether Bagaha is an important railway station on the border of Bihar and Uttar Pradesh where many important long distance trains have stoppage here and a train also departs from here for the capital Patna;

(b) whether Bagaha railway station has not been included in the Amrit Bharat Station scheme yet despite being a major commercial station; and

(c) if so, whether the Government proposes to develop Bagaha railway station by including it

in the Amrit Bharat Station Scheme?

### **Co-operative Federalism of North Eastern States**

†2723. Shri Dilip Saikia:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

(a) the details of the schemes of the Government to promote the spirit of co-operative federation among all North Eastern States of the country; and

(b) the details of the scheme/policy to extend social security to unorganised labour/migrant labourers and for the welfare and social security of BOC workers?

### **Solar Alliance Influence**

2724. Smt. Aparajita Sarangi:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government has taken any steps to expand International Solar Alliance (ISA) influence in the region like Middle East, South Asia and if so, the details thereof;

(b) the details of steps being taken by the Government to facilitate technological collaboration and knowledge transfer between India and other member countries for ISA;

(c) whether the Government has made any collaboration with international financial institutions such as World Bank, Asian Infrastructure Investment Bank (AIIB) or Green Climate Fund to channel financing for ISA projects since the last year and if so, the details thereof; and

(d) the step being taken by the Government to ensure transparency and accountability in the execution of solar projects under the ISA?

### **Cancellation charges on waitlisted Tickets**

2725. Ms Iqra Choudhary:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government is aware that the IRCTC website levies cancellation charges on waitlisted tickets even if they are cancelled by the Railways itself due to lack of seats in trains;

(b) if so, whether the Government plans to waive off such cancellation charges on said waitlisted tickets cancelled by the Railways;

(c) whether the Government has data on the amount of revenue that has been generated from cancellation fees, if so, the details of the same for the last three fiscal years;

(d) whether such revenue has been utilized for improving services in passenger trains and introducing new coaches for mail trains, if so, the details thereof; and

(e) if not, the details of the utilisation pattern of cancellation charges and similar charges levied on passengers?

### Challenges under PM KUSUM

2726. Dr. Amar Singh:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Government is cognizant that one of the principal challenges of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM KUSUM) Scheme faces is the availability of cheap electricity for farmers, which diminishes the incentive to shift from electric water pumps to solar water pumps; and

(b) if so, the details thereof?

### Allocation of Foodgrains to Kerala

2727. Shri N K Premachandran:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) whether the Union Government has considered the request from the Government of Kerala for permitting utilizing the additional quantity of foodgrains over and above its monthly allocation rate and if so, the details of action taken thereon;

(b) whether the Union Government has examined the crisis faced by the Government of Kerala due to reduction in the quantity of foodgrains from 16 lakh tons to 14.25 lakh tons on account of implementation of Food Security Act and if so, the action taken to overcome the crisis;

(c) whether the Union Government has examined the request of Government of Kerala for allotting tide over share and if so, the details of action taken thereon;

(d) whether the Union Government proposes to give special consideration to Kerala considering the fact that Kerala is producing less than 15 per cent of food requirement and depend on the Union Government for meeting the domestic requirement; and

(e) if so, the details of action taken thereon?

### Electricity from Waste

†2728. Smt. Manju Sharma:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether several organisations in the country have sought approval for generating electricity from waste using integrated solid waste management technology; and

(b) if so, the details thereof and the reaction of the Government thereto?

### Warehouses in Uttar Pradesh

2729. Mrs Ruchi Vira:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री

be pleased to state:

(a) the details of the number of warehouses with storage facilities/capacities functional in the State of Uttar Pradesh, district-wise; and

(b) the number of farmers benefited from the warehouses specially in the Parliamentary Constituency Moradabad, Uttar Pradesh?

### **Heavy Water Production Units**

2730. Shri Parshottambhai Rupala:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

(a) whether steps have been taken by Government/Department of Atomic Energy to increase production capacity of existing Heavy Water production units for increasing new production sites;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether adequate manpower and resources are available at existing units/sites producing heavy water and if so, the details thereof, location-wise; and

(d) whether the Department of Atomic Energy has requested the State Government of Gujarat to modify the acquired land use designated for heavy water production at its Hazira Project, if so, the future action plans in this regard?

### **Pradhan Mantri Jan Vikas Karyakram in Rajasthan**

†2731. Shri Rahul Kaswan:

Will the Minister of MINORITY AFFAIRS

अल्पसंख्यक कार्य मंत्री

be pleased to state:

(a) whether various sorts of permanent works are carried out by the Government for the development of minority areas under the Pradhan Mantri Jan Vikas Karyakram (PM JVK);

(b) if so, the details thereof;

(c) the details of the number of works carried out during the last five years under the said programme in Rajasthan, along with the amount spent in this regard, district-wise;

(d) whether the Government proposes to release funds for the development of Jain Community areas as sizable numbers of Jain community reside in Churu Parliamentary Constituency of Rajasthan; and

(e) if so, the time by when the funds are likely to be released and if not, the reasons therefor?

### **Aims and Objectives of Shoonya Campaign**

2732. Shri Janardan Singh Sigriwal:

Will the Minister of PLANNING

योजना मंत्री

be pleased to state:

- (a) whether the Government has launched Shoonya campaign by NITI Aayog recently;
- (b) if so, the aims and objective thereof; and
- (c) whether the said campaign is expected to be expanded to more vehicles, especially those used for public transport and if so, the details thereof?

### **Dholpur-Saramathura-Karoli-Gangapur City Railway Project in Rajasthan**

†2733. Shri Bhajan Lal Jatav:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the status of Dholpur-Saramathura-Karoli-Gangapur city railway project in Rajasthan;
- (b) the time by when the work on the said project started and the set timeline due for its completion;
- (c) the details of the work sanction order and DPR;
- (d) the details of the budget allocated for the said railway project;
- (e) the details of amount spent on the said project, the work completed and the remaining work, in terms of percentage;
- (f) the time by which the remaining work of the said project is likely to be completed;
- (g) the railway division under which the said project is being undertaken;
- (h) the reasons for delay in completion of the work;
- (i) the date on which the work on Dholpur to Badi and Saramathura to Taatpur railway line was started;
- (j) the time by which the work on the said line would be completed; and
- (k) the amount sanctioned for the said railway lines respectively and the amount spent for the same along with the details thereof?

### **Restoration of Land Degraded by Mining**

2734. Shri Kuldeep Indora:

Will the Minister of MINES

खान मंत्री

be pleased to state:

- (a) whether the Government has taken any steps to address the challenge of restoring land degraded by mining in the country;
- (b) if so, the measures being taken to address the same; and
- (c) the details of the measures being taken to address the issue of reduced forest cover, shrunk water bodies and increased vulnerability to climate change among some of the long-term effects of mining?

### **Reservation of Lower Berth for Disabled and Senior Citizens**

†2735. Shri Utkarsh Verma Madhur:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Government proposes to restore the subsidy on the travel tickets of the persons with disabilities and senior citizens as earlier;
- (b) if not, the reasons therefor;
- (c) whether the Government is seriously considering to reserve the lower berth for the persons with disabilities and senior citizens;
- (d) the details of the States where Bullet Train's are proposed to be introduced;
- (e) whether the Government contemplates to launch Bullet Train in Uttar Pradesh too in future; and
- (f) if so, the time by which it is likely to be run?

### **Recruitment of Non-gazetted Employees in Railways**

2736. Shri Sachithanantham R:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Railway has taken enough measures for recruitment of Non-gazetted employees for the safe journey of rail passengers and generation of employments for youth;
- (b) if so, the details of the steps taken in this regard; and
- (c) if not, the reasons therefor?

### **Fatehabad to Hisar via Agroha Rail Line**

2737. Kumari Selja:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the Government has approved the Fatehabad to Hisar via Agroha rail line, if so, the details thereof;
- (b) whether any survey has been conducted regarding this proposed rail line, if so, the details thereof; and
- (c) whether the work of laying tracks on the Agroha and Fatehabad railway route has been started, if so, the details thereof along with the timeline of its completion; and
- (d) the efforts made in this direction to initiate the acquisition of land for this project?

### **Revival Status of BSNL**

2738. Shri Kodikunnil Suresh:

Will the Minister of COMMUNICATION

संचार मंत्री

be pleased to state:

- (a) the current status of the revival package announced for Bharat Sanchar Nigam Limited (BSNL), including the total funds allocated and disbursed so far;
- (b) the progress made in upgrading BSNL's infrastructure, particularly for the rollout of 4G and

5G services, the expected timeline for nationwide implementation;

(c) the details of operational reforms introduced under the revival plan to enhance BSNL's efficiency and competitiveness in telecom sector;

(d) whether any specific measures have been undertaken to address BSNL's financial liabilities, including debt restructuring and employees welfare, and if so, the details thereof;

(e) the steps taken to strengthen BSNL's role in providing affordable and reliable telecom services in rural and underserved areas and the outcomes achieved till date; and

(f) whether the Government is exploring or implementing strategies to ensure BSNL's long-term financial sustainability and competitiveness against private operators, and if so, the details of such strategies?

### **Expansion of Digital India Programme**

†2739. Shri Lumba Ram:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) whether Digital India Programme has been implemented to promote e-education, e-health, e-commerce, e-skill, e-agro, e-weather info and e-governance in rural areas;

(b) whether it is proposed to connect all the gram panchayats, Government schools and primary health centers of Jalore and Sirohi districts with broadband facilities under the said programme;

(c) if so, the number of gram panchayats, Government schools and primary health centers connected so far;

(d) the details of the likely benefits to the people through the expansion of Digital India Programme; and

(e) the various measures being taken by the Government to improve and expand the said programme in a comprehensive manner?

### **Coal Production Target**

†2740. Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) the targeted quantum of coal production by the Government by the year 2026-27; and

(b) the details of quantum of targeted coal production increase in respect of Uttar Pradesh and Bihar for the next three years?

### **Encouraging FDI in Electronic Manufacturing Sector**

2741. Smt. Sajda Ahmed:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्री

be pleased to state:

(a) the details of the reforms made to improve the regulatory environment for electronic manufacturing in the country;

(b) whether the Government assesses or has assessed the opportunities emerging for electronic manufacturing across the country particularly in West Bengal and if so, the details thereof;

(c) the details of foreign investors or companies which have entered or proposed to enter the Indian market;

(d) the steps taken by the Government to encourage foreign investment in the electronic manufacturing sector; and

(e) the estimated job creation possibilities through these investments and reforms?

### **PM-KUSUM in Gujarat**

†2742. Shri Chavda Vinod Lakhamshi:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) whether the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme is being implemented in Gujarat; and

(b) if so, the details of the number of renewable energy plants connected with decentralized ground mounted grid, standalone solar powered agriculture pumps and pumps connected with grid under the component A, B and C of the scheme being supported for solar energy in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anajar of Kutch Lok Sabha Constituency?

### **Rail Accident in Gummidipoondi, Tamil Nadu**

2743. Shri T R Baalu:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the recent major accident in Gummidipoondi Tamil Nadu took place as Kawach equipment was not introduced by Southern Railways;

(b) if so, the reasons therefor and by when the Kawach facilities would be launched in the trains of Southern Railways; and

(c) the details of the enquiries if any conducted into the various accidents which took place during the last three years and the action taken thereon?

### **Construction of Railway Over Bridges**

†2744. Shri Devesh Shakya:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the details of the action taken by the Government on the demand for the construction of two Railway Over Bridges in Kasganj-Amanpur route till date; and

(b) whether the Government proposes to connect Etah and Kasganj districts to Delhi in the

future?

### **Funds Allocated for Infrastructural Development in Sikkim**

2745. Dr. Indra Hang Subba:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

उत्तर पूर्वी क्षेत्र विकास मंत्री

be pleased to state:

- (a) the details of the total funds allocated by the Government for infrastructural development in Sikkim during the last ten years;
- (b) whether the Government has any specific policy for development of border areas in the North Eastern region and if so, the details thereof;
- (c) the Percentage of funds allocated by the Government in the region for development of educational institution during the last five years;
- (d) the total amount of funds utilised for entrepreneurial ventures; and
- (e) the total amount of funds allocated and utilised during the last five years for establishment of research centres in the region?

### **Reconstruction Work of Darbhanga Railway Station**

†2746. Shri Gopal Jee Thakur:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) whether the reconstruction work of Darbhanga Railway Station has commissioned since its inauguration a year ago;
- (b) if so, the details thereof; and
- (c) if not, the reasons for non-commissioning of the same?

### **Survey of Coal Vulnerable Areas**

†2747. Shri Devesh Chandra Thakur:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

- (a) whether the Government has recently conducted any survey in each subsidiary unit of Coal India Limited (CIL) to find out the total number of families living in coal vulnerable areas;
- (b) if so, the details thereof, subsidiary unit-wise;
- (c) the number of families rehabilitated including the expenditure incurred thereon during each of the last three years, subsidiary unit-wise; and
- (d) the steps taken/proposed to be taken by the Government to provide adequate compensation to these families?

### **Beneficiaries under PM-SGMBY**

†2748. Shri Chandra Prakash Choudhary:  
Shri Satpal Brahamchari:

Will the Minister of NEW AND RENEWABLE ENERGY

नवीन और नवीकरणीय ऊर्जा मंत्री

be pleased to state:

(a) the details of the families benefitted under the Pradhan Mantri Surya Ghar Muft Bijli Yojana (PM-SGMBY), district-wise in Jharkhand and Haryana especially in the Giridih and Sonipat Lok Sabha Constituencies during each of the last three years;

(b) the details of the funds allocated in the said constituencies for solarizing the solar powered agricultural pumps under the Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM) scheme during the last three years in Jharkhand and Haryana, district-wise; and

(c) whether the Government proposes to provide solar powered agricultural pumps at subsidized rates and if so, the district and area-wise details of the farmers benefitted from the said scheme in Jharkhand and Haryana particularly in Giridih and Sonipat Lok Sabha Constituencies?

### **Construction of Lokapur-Ramdurg-Savadatti-Dharwar Railway Line**

2749. Shri Jagadish Shettar:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether any measures are being initiated to undertake the survey for construction of the new railway line along Lokapur-Ramdurg-Savadatti-Dharwar to enable the devotees to visit the nation famous Sri Renuka Yellamma temple in Savadatti of Karnataka State; and

(b) if so, the details thereof?

### **Third Railway Line from Sitarampur to Mughalsarai**

†2750. Shri Giridhari Yadav:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the trains are often delayed due to heavy railway traffic on the section between Mughalsarai of East Central Railway and Sitarampur of Eastern Railway;

(b) if so, whether the Government proposes to lay a third railway line from Sitarampur to Mughalsarai; and

(c) if so, the details thereof and if not, the reasons therefor?

### **Aditya-L1 Mission**

2751. Shri Khagen Murmu:

Will the PRIME MINISTER

प्रधान मंत्री

be pleased to state:

the manner in which the Government plans to leverage the insights gained from the Aditya-L1 mission to enhance India's capabilities in solar research and its implications for space weather

forecasting?

### **Implement Big Projects on Time**

†2752. Shri Zia Ur Rehman:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्री

be pleased to state:

- (a) whether many important projects are not completed on time causing escalation in costs and inconvenience to people;
- (b) if so, whether there are steps taken by the Government to implement the big projects on time and to monitor their execution;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

### **Railway Line Project from Banka to Sultanganj, Bihar**

†2753. Shri Ramprit Mandal:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

- (a) the status of the proposed Railway line project from Banka to Sultanganj in Bihar;
- (b) whether the Government proposes to start the said new railway line project in the financial year 2024-25; and
- (c) if so, the details thereof?

### **Iron Ore Resources allocated to Telangana**

2754. Shri Vamsi Krishna Gaddam:

Will the Minister of MINES

खान मंत्री

be pleased to state:

- (a) the details of the total iron ore resources allocated to Telangana Mineral Development Corporation Limited across Mahbubabad, Warangal, Karimnagar, Jagityal, Mancherial and Bhadradri-Kothagudem districts in Telangana including the details of the total extent of land, district-wise;
- (b) the reasons for the rejection of the proposal of the State Government of Telangana for reserving iron ore areas under MMDR Act, 1957;
- (c) whether the union Government has reviewed the resubmitted proposal by the State Government of Telangana to reserve the iron ore areas for Telangana Mineral Development Corporation Limited and if so, the details and current status thereof; and
- (d) the timeline and schedule for the rescheduled meeting between the Ministry of Mines and the State Government of Telangana on the feasibility of establishing an Integrated Steel Plant in Bayyaram?

### Connecting New Rail Routes

†2755. Shri Rakesh Rathor:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government proposes or would consider to make the rail journey from other States to Uttar Pradesh easy and connect the State with new railway routes;

(b) whether the Government proposes to connect the other remaining districts of Uttar Pradesh with new railway routes for the rail journey to other districts of Uttar Pradesh;

(c) whether the Government proposes to connect the most backward assembly constituencies Seuta and Laharpur Sitapur district of Uttar Pradesh with rail route and rail services to operate there;

(d) if so, the total number of direct trains likely to be introduced from Sitapur district; and

(e) if not, the reasons therefor?

### Revenue Earned from cancellation of Waitlisted List Ticket

2756. Shri Mani A:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) the quantum of revenue earned by Railways from the cancellation of waitlisted tickets during each of the last three years;

(b) whether the quantum of amount earned by Railways from the said tickets have increased tremendously during the last three years and if so, the factors responsible in this regard;

(c) whether the Government has conducted any survey to ascertain the percentage of reserved berths provided to the waitlisted passengers during the last three years and if so, the outcome thereof;

(d) whether any scheme is being formulated to issue minimum number of waitlisted tickets to passengers;

(e) if so, the manner in which the said scheme is likely to function; and

(f) the other steps taken by the Government to ensure the availability of reserved berths for the waitlisted passengers?

### Reintroducing Concessional tickets to Journalists, etc

2757. Shri Rajabhau Parag Prakash Waje:

Shri Jagadish Shettar:

Shri Azad Kirti Jha:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether any concession on train fares was given to Senior citizens, accredited journalists etc. during pre-covid times and if so, the details thereof;

(b) whether the aforementioned concession has been discontinued during COVID period and

if so, the reasons therefor and the details thereof;

(c) whether the Government can reintroduce the concessions to journalists and other categories that existed earlier as mark of gratitude towards their contribution to society and nation;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether other similar concessions were revoked during COVID times and if so, the details thereof; and

(f) any measures being contemplated to re-introduce IZZAT PASS to commuting poor skilled traversing 100 Kms. distance by trains as before and if so, the details thereof?

### **Allocation of Fund for Angamaly Sabari Railway Line**

2758. Adv Dean Kuriakose:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the Government has received any proposal from the Kerala State Government regarding the sharing of funds for the proposed Angamaly Sabari Railway Line;

(b) if so, the details thereof;

(c) whether the Government has allocated funds in the current financial year for the said project, if so, the details thereof; and

(d) whether the Government has utilised the allocated funds in the current financial year, if so, the details thereof?

### **Trains passing through Katihar Division**

2759. Shri Tariq Anwar:

Will the Minister of RAILWAYS

रेल मंत्री

be pleased to state:

(a) whether the stoppages of several trains passing through the Katihar Division were withdrawn during the COVID period;

(b) if so, the details of the trains and their respective stations/halts;

(c) whether the Railways have received multiple representations and letters from public representatives, including mine, requesting for resumption of services of these trains; and

(d) if so, the detailed status and the actions taken on the letter submitted, and if not, the reasons therefor?

### **Coal Demand and Import**

†2760. Shri Virendra Singh:

Will the Minister of COAL

कोयला मंत्री

be pleased to state:

(a) whether coal production in the country is in proportionate to its demand and if so, the details thereof;

(b) the amount of coal being imported to meet the shortage;

(c) the details of the list of companies engaged in the import of coal; and

(d) whether there is shortage of coal reserves in the country or the Government is unable to mine coal and if so, the details thereof along with the per tonne coal production cost?

New Delhi  
Tuesday, December 10, 2024/  
Agrahayana 14, 1946 (Saka)

UTPAL KUMAR SINGH  
SECRETARY-GENERAL

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## Remarks

### LOK SABHA CORRIGENDUM

to the List of Questions for WRITTEN ANSWER on  
December 11, 2024/Agrahayana 20, 1946 (Saka)

Question No. Correction

2655 Part (b): for "the details number of projects completed under"  
read "the details and the number of projects completed thereunder"

New Delhi;  
December 10, 2024  
Agrahayana 19, 1946 (Saka)

UTPAL KUMAR SINGH  
Secretary General